

IN THE HIGH COURT OF KARNATAKA AT BENGALURU

DATED THIS THE 10TH DAY OF NOVEMBER, 2023

PRESENT

THE HON'BLE MR. JUSTICE P.S. DINESH KUMAR

AND

THE HON'BLE MR. JUSTICE T.G. SHIVASHANKARE GOWDA

WRIT PETITION NO.15873 OF 2022 (S-KSAT)

C/W

WRIT PETITION NO.15929 OF 2022

WRIT PETITION NO.16127 OF 2022

WRIT PETITION NO.16203 OF 2022

WRIT PETITION NO.19603 OF 2022

WRIT PETITION NO.1960 OF 2023

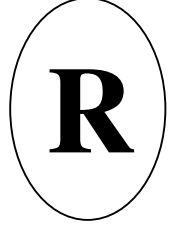
WRIT PETITION NO.1993 OF 2023

WRIT PETITION NO.4377 OF 2023

IN W.P. No.15873/2022

BETWEEN:

1. CHANDAN .N.V
S/O VEERABHADRAPPA .N.H
AGED ABOUT 27 YEARS
NO.61, NEXT TO SRIRAMANDIRA
DR. B.R. AMBEDKAR MAIN ROAD
SRIRAMPURA, NANJANAGUD-571 301.
2. CHETHAN KUMAR .A.V
S/O VENKATESHA .T
AGED ABOUT 29 YEARS
NO.59, OPP. BASAVESHWARA TEMPLE
ALANA HALLI VILLAGE AND POST
PERIYAPATANA TALUK
MYSURU DISTRICT.
3. KUM. VARSHITHA .P.K
D/O KUMAR JANARDHANA



AGED ABOUT 24 YEARS
GOLIYADKA PATTE HOUSE
RENJILADY POST AND VILLAGE
KADABA TALUK
SOUTH CANARA DISTRICT-574 221.

4. SRIKANTH .H.P
S/O HANMANTHAPPA .P
AGED ABOUT 26 YEARS
MAHESH NAGAR HALE HARLAPURA
HARIHARA
DAVANAGERE-577 601.
5. MANJU .B.D.N
S/O DEVARAJU
AGED ABOUT 27 YEARS
HEGGERE VAVVODI ROAD
TUMKUR-572 107.
6. ANIL KUMAR M. THIPPANNAVAR
S/O MALLIKARJUN TIPPANNAVAR
AGED ABOUT 25 YEARS
9TH CROSS KC RANI ROAD
NEAR BAGMAR FURNITURE
MASARI GADAG-582 101.

...PETITIONERS

(BY SHRI. SANTOSH S. NAGARALE, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY ITS PRINCIPAL SECRETARY
DEPARTMENT OF INTERNAL ADMINISTRATION
(POLICE SERVICE-A)
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE HEADQUARTERS
NO.2, NRUPATHUNGA ROAD
BENGALURU-560 001.
3. THE ADDITIONAL DIRECTOR
GENERAL OF POLICE
RECRUITMENT
CARLTON HOUSE

PALACE ROAD
BENGALURU-560 001.

4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR
GENERAL OF POLICE
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA FOR R1 AND R2;

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF
THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF
CERTIORARI QUASHING THE ORDER DATED 19.07.2022 IN A.NO-1766-
1793/2022 PASSED BY THE HONBLE KSAT AT BENGALURU PRODUCED
HERE TO AS ANNEXURE-A AND ETC.

IN W.P. No.15929/2022

BETWEEN:

1. VASANTHA NAIK
S/O LAKSHMA NAIK
AGED ABOUT 31 YEARS
NO.36/2, MAGADI ROAD
POLICE QUARTERS
BENGALURU-560 023.
2. SRINIVAS .R
S/O RAMAIAH .K
AGED ABOUT 28 YEARS
NO.342, 2ND A MAIN ROAD
KAVIDHAMA NAGAR
VIDHANA SOUDHA LAYOUT
BENGALURU-560 058.
3. LIKITH KUMAR .B
S/O BACCHEGOWDA .N
AGED ABOUT 27 YEARS
NO.108, 5TH CROSS
VINAYAKA NAGAR, HOSKOTE
BENGALURU RURAL DIST-562 114.

4. PUSHPALATHA .T
W/O RUDRAIAH
AGED ABOUT 30 YEARS
NO.121, 9TH CROSS
1ST MAIN ROAD, BALAJI ENCLAVE
KARIHOBANAHALLI, NAGASANDRA POST
BENGALURU NORTH-560 001. ...PETITIONERS

(BY SHRI. P.S. RAJAGOPAL, SENIOR ADVOCATE FOR
SHRI. MUHAMMAD SHAMIL, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY ITS PRINCIPAL SECRETARY
DEPARTMENT OF INTERNAL ADMINISTRATION
(POLICE SERVICE-A)
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE HEADQUARTERS
NO.2, NRUPATHUNGA ROAD
BENGALURU-560 001.
3. THE ADDITIONAL DIRECTOR
GENERAL OF POLICE
RECRUITMENT, CARLTON HOUSE
PALACE ROAD
BENGALURU-560 001.
4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR
GENERAL OF POLICE
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001. ...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF
THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF
CERTIORARI QUASHING THE ORDER DATED 19/07/2022 IN
APPLICATION NOS. 1766-1793/2022 PASSED BY THE HON'BLE
KARNATAKA ADMINISTRATIVE TRIBUNAL AT BENGALURU, PRODUCED
HERETO AS ANNEXURE-A AND ETC.

IN W.P. No.16127/2022

BETWEEN:

1. ASHA SANAKALLA
W/O SURESH F. MURGOD
AGED ABOUT 29 YEARS
KOLKAR ONI, PATTIHAL .K.B
BAILHONGAL, BELAGAVI
KARNATAKA, PINCODE-591 104.
2. RAVINDRA SHIVANING HULLOLI
S/O SHIVANING
AGED ABOUT 25 YEARS
JANATH PLOT, BELLAD BAGEWADI
UKKERE TALUK
BELAGAVI DIST-591 305.
3. SAGAR PRAKASH KAMALDINNI
S/O PRAKASH
AGED ABOUT 26 YEARS
HANAGANDI, RABAKAVI BANAHATTI
BAGALKOT-587 315.
4. CHAITRA .J
D/O JAYARAM REDDY .C.N
AGED ABOUT 29 YEARS
NO. 1, CHILLAPANA HALLI VILLAGE
NAYAKARAYHALLI, KOLAR TALUK
KOLAR-517 247.
5. ANITA G. JADHAV
D/O GOPILAL JADHAV
AGED ABOUT 24 YEARS
A/P BYALAD GIDAD TANDA
MAENAL, YADAGIRI
KARNATAKA-585 237.
6. POOJA HANUMANT NAIK
D/O HANUMANT NAIK
AGED ABOUT 27 YEARS
NO. 479, GUNDIBAIL
CHIKKANAKOD, HONNAVARA
UTTARA KANNADA-581 361.

7. SHRUTHI
D/O KORAGAPPA SALIAN
AGED ABOUT 28 YEARS
KATTAPADI, KAPU TALUK
UDUPI DIST.
8. PAVITHRA .L.N
D/O NARAYANA REDDY
AGED ABOUT 29 YEARS
NO. 530, 9TH CROSS, 29TH MAIN
1ST SECTOR, HSR LAYOUT
BANGALORE-560 087.
9. KAVYASHREE .R
D/O RAMESH
AGED ABOUT 24 YEARS
CHIKKA THIRUPATHI VILLAGE
MALUR TALUK
KOLAR DISTRICT-563 160.
10. NIKHIL RATHOD
C/O LAXMAN RATHOD
AGED ABOUT 24 YEARS
NO. 248, BARATAGI POST
LT2A, TIKOTA
VIJAYAPURA-586 101.
11. RANGANATH .S
S/O SADANADA NAYAKA
AGED ABOUT 25 YEARS
RANGAPURA, GOWDANAHALLI
HIRIYUR TALUK
CHITRADURGA DISTRICT-577 511.
12. VENKATESHA .P.V
S/O VENKATARAVANA
AGED ABOUT 26 YEARS
PACHHARAMAKALAPALLI VILLAGE
LAKSHMIPURA POST
SRINIVASAPURA TALUK
KOLAR-563 135.
13. KUMARA .D.J
S/O LATE JAVAREGOWDA

AGED ABOUT 38 YEARS
KANDAI, HASSAN TALUK
HASSAN DIST.
BEHIND SILK BOARD
DEVARAYA PATTANA
TUMAKURU-572 104.

14. ARUN K. BANAKAR
AGED ABOUT 28 YEARS
SHREE RAM NAGAR
4TH CROSS, RANI BENNUR TALUK
HAVERI DISTRICT-581 115.

15. PREETI MALLAPPA BALOJI
D/O MALLAPPA BALOJI
AGED ABOUT 24 YEARS
NEAR BABANNAVAL NAGAS
A/P MUGALAKHOD TALUK
RAIBAG, BELAGAVI DISTRICT-590 001.

...PETITIONERS

(BY SHRI. D.R. RAVISHANKAR, SENIOR ADVOCATE FOR
SMT. SIRI RAJASHEKAR, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY THE PRINCIPAL SECRETARY
DEPARTEMENT OF INTERNAL ADMINISTRATION
(POLICE SERVICES-A), VIDHANA SOUDHA
DR. B.R. AMBEDKAR VEEDHI
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE HEADQUARTERS
NO. 2, NRUPATHUNGA ROAD
BANGALORE-560 001.
3. THE ADDL. DIRECTOR GENERAL OF POLICE
RECRUITMENT
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.
4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR GENRAL OF POLICE

8

CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.

5. VARSHITHA .P.K
D/O P. KUMAR JANARADHANA
AGED ABOUT 24 YEARS
GOLIYADKA, PATTE HOUSE
RENJILADY POST AND VILLAGE
KADABA TALUK
SOUTH CANARA DIST 574 221.
CENTRE OF EXAMINATON
DAKSHIN KANNADA
6. CHANDAN .N.V
S/O VEERA BADRAPPA
AGED ABOUT 27 YEARS
NO. 3831, NEXT TO SRI RAMAMANDIRA
DR. B.R. AMEDKAR MAIN ROAD
SRIRAM PURA, NANJANAGUDU-571 301.
CENTRE OF EXAMINATION – MYSURU
7. CHETHAN KUMAR .A.V
S/O VENKATESHA .T
AGED ABOUT 29 YEARS
NO. 59, OPP. BASAVESHWARA TEMPLE
ALANA HALLI (V & P)
PERIYAPATANA (TQ)
MYSURU (D)-571 301.
CENTRE OF EXAMINATION
8. PUSHPALATHA .T
W/O RUDRAIAH
AGED ABOUT 30 YEARS
NO.121, 9TH CROSS, 1ST MAIN ROAD
BAAJI ENCLAVE, KARIHOBANAHALLI
NAGASANDRA POST
BANGALORE NORTH-560 073.
9. SRIKANTH .H.P
S/O HANUMANTHAPPA .P
AGED ABOUT 26 YEARS
MAHESH NAGAR HALE HARLAPURA
HARIHARA, DAVANAGERE-577 601.
CENTRE OF EXAMINATION-DAVANGERE

10. MANJU .B.D.N
S/O DEVARAJU
AGED ABOUT 27 YEARS
HEGGERE, VAVVODI ROAD
TUMKURU-572 107.
CENTRE OF EXAMINATION-TUMAKURU
11. LIKHITH KUMAR .B
S/O BACCHEGOWDA .N
AGED ABOUT 27 YEARS
NO. 108, 5TH CROSS
VINAYAKA NAGAR, HOSKOTE
BENGALURU RURAL-562 114.
CENTRE OF EXAMINATION-BENGALURU
12. ANIL KUMAR M. TIPPANNAVAR
S/O MALLIKARJUN TIPPANNAVARA
AGED ABOUT 25 YEARS
9TH CROSS, K.C. RANI ROAD
NEAR BAGMAR, FUNITURE
MASARAI GADAG-582 101.
CENTRE OF EXAMINATION-DAVANAGERE
13. VASANTHA NAIK
S/O LAKSHMA NAIK
AGED ABOUT 31 YEARS
36/2, MAGADI ROAD POLICE QUARTERS
BENGALURU-560 023.
CENTRE OF EXAMINATION-BENGALURU
14. SRINIVAS .R
S/O RAMAIAH .K
AGED ABOUT 28 YEARS
NO. 342, 2ND A MAIN ROAD
KAVIDHAMA NAGAR, VIDHANA SOUDHA LAYOUT
BANGALORE-560 058.
CENTRE OF EXAMINATION-BENGALURU
15. SRI. DARSHAN YADAV .S
S/O SRINIVASA MURTHY .K.V
AGED ABOUT 27 YEARS
C/O MANORANJAN CABLE TV
BESIDE GOVT. COLLGE
V.V. EXTENSION, HOSKOTE
BENGALURU RURAL
KARNATAKA-562 114.

16. ROOPA JACINTHA .J
D/O JOSEPH .D
AGED ABOUT 28 YEARS
NO. 2, 1ST A CROSS, KANAKANAGAR
RT NAGAR POST
BANGALORE-560 032.

17. SOMASHEKAR
S/O MANAPPA KATTIMANI
AGED ABOUT 26 YEARS
H NON E/3-2-32/1
NEAR GANDHI CHOWK
SHORAPUR, YADAGIR
KARNATAKA-585 224.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, ADVOCATE GENERAL A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA FOR R1 TO R4;
SERVICE OF NOTICE TO R5 TO R17 DISPENSED WITH,
VIDE ORDED DATED 14.09.2023)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF
THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF
APPROPRIATE NATURE TO SET ASIDE THE TRIBUNAL ORDERD DATED
19/07/2022 VIDE ANNEXURE-E AND ETC.

IN W.P. No.16203/2022

BETWEEN:

1. SRI. SURAJ .M.P
S/O PALAKSHA .M.S
AGED ABOUT 27 YEARS
RESIDING AT C105, GRC BRINDAVAN
ITI LAYOUT, 3RD STAGE
OPPOSITE GOPALAN MALL
BENGALURU-560 039.
2. SMT. SAVITA CHALAVADI
D/O BASAVARAJ
AGED ABOUT 29 YEARS
RESIDING AT 3418, WARD NO.21
1ST CROSS ROAD
SHAMBAR CHALL RON
GADAG-582 209.

3. SMT. MILANA .H.J
D/O JAGADEESH .H.S
AGED ABOUT 25 YEARS
RESIDING AT WARD NO.13
KOTE, DASAGOWDARA BEEDI
HOLE NARISIPURA, HASSAN-573 211.
4. SRI. NARAYANA .H
S/O HANUMANTHAPPA
AGED ABOUT 30 YEARS
RESIDING AT HOUSE NO.141
WARD NO.11, RAJIV GANDHI NAGAR
SIRUGUPPA, BELLARY-583 121.
5. SRI. TEJAS .V
S/O VENKATESH MURTHY .T
AGED ABOUT 25 YEARS
RESIDING AT NO. 31
1ST B MAIN ROAD, VIVEKANANDA NAGAR
BENGALURU SOUTH-560 085.
6. MS. SUGUNA
D/O CHANDRU
AGED ABOUT 26 YEARS
RESIDING AT MADALAVADI VILLAGE
KILAGERE POST, HARADHANAHALLI
CHAMARAJNAGAR
KARNATAKA-571 123.
7. SMT. VASANTHA KUMARI
D/O RAJANNA NADURU
AGED ABOUT 32 YEARS
R/O NADUR, TUMAKURU
KARNATAKA-572 135.
8. SRI. AKASH GOWDA .B.S
S/O SHANKARA
AGED ABOUT 25 YEARS
HALEBUDANURU, MANDYA TALUK
MANDYA DISTRICT
KARNATAKA-571 404.
9. SRI. HANUMANTH KUMAR .B
S/O LATE B. VEERANNA

AGED ABOUT 33 YEARS
SANGANKAL POST, BELLARY TALUK
BELLARY DISTRICT, KARNATAKA-583 103.

10. SMT. SOWMYA .Y.M
D/O MALLAIAH
AGED ABOUT 28 YEARS
KADABA POST, GUBBI TALUK
TUMKUR DISTRICT, KARNATAKA-572 219.
11. SMT. SHUBHA .S
D/O SADANANDAPPA
AGED ABOUT 26 YEARS
7TH CROSS, ASHOKA NAGAR
TUMKUR, KARNATAKA-572 103.
12. SMT. ARPITHA .D.R
D/O RAMAKRISHNEGOWDA .G
AGED ABOUT 25 YEARS
DUGGENAHALLY VILLAGE
MASAKANAHALLY POST
HIRISAVE HOBLI, CHANNARAYAPATNA TALUK
HASSAN DISTRICT, KARNATAKA-573 116.
13. SMT. SOWMYA .H.M
D/O MANJAPPA GOWDA .B.E
AGED AOUT 30 YEARS
VAJRA NILAYA, NEAR OFFICE CLUB
MARUTHI NAGAR, ARSIKERE
HASSAN DISTRICT, KARNATAKA-573 103.
14. SRI. MADHUSUDAN .S
S/O SRINIVASA .S.M
AGED ABOUT 26 YEARS
SONAGANAHALLI VILLAGE
SADALI POST, SHIDLAGHATTA TALUK
CHIKKABALLAPUR, KARNATAKA-562 104.
15. SRI. SHIVANANDA .B
S/O BHOOPALA
AGED ABOUT 33 YEARS
NO.15, GOWNIPALLI, BAGEPALLI TALUK
CHIKKABALLAPUR, KARNATAKA-561 207.

16. SRI. BASAVARAJU .N.V
S/O VIJAYAKUMAR .N.C
AGED ABOUT 25 YEARS
NAKKANAHALLI, KEMBALIGANAHALLI POST
JADIGENAHALLI (H), HOSAKOTE TALUK
BANGALORE RURAL, KARNATAKA-562 114.
17. SRI. MAHESH .C
S/O CHANDRASHEKAR .R
AGED ABOUT 29 YEARS
HAROHALLI GARDEN, NEAR S R V SCHOOL
KOLAR TALUK, KOLAR DISTRICT
KARNATAKA-563 101.
18. SRI. SOMASHEKAR .K.U
S/O UDAYAKUMAR
AGED ABOUT 29 YEARS
KIRUMANI VILLAGE, BYRAKUR POST
MULBAGAL TALUK, KOLAR DISTRICT
KARNATAKA-563 131.
19. SMT. CHAITRA .K.S
D/O SRINIVASAPPA
AGED ABOUT 29 YEARS
KOOTERI VILLAGE, KNS POST
KOLAR TALUK, KOLAR DISTRICT
KARNATAKA-563 101.
20. SRI. DARSHAN YADAV .S
S/O SRINIVASA MURTHY .K.V
AGED ABOUT 27 YEARS
C/O MANORANJAN CABLE TV
BESIDE GOVT. COLLEGE
V.V. EXTENSION, HOSKOTE
BENGALURU RURAL, KARNATAKA-562 114. ...PETITIONERS

(BY SHRI. VARUN GOWDA, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY THE PRINCIPAL SECRETARY
DEPARATMENT OF INTERNAL
ADMINISTRATION (POLICE SERVICES-A)
BENGALURU-560 001.

2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE
HEADQUARTERS, NO.2
NRUPATHUNGA ROAD, BENGALURU-560 001.

3. THE ADDL. DIRECTOR GENERAL OF POLICE
RECRUITMENT
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.

4. CRIMINAL INVESTIGATION DEPARATMENT (CID)
REP BY DEPUTY INSPECTOR
GENERAL OF POLICE
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF CERTIORARI OR APPROPRIATE NATURE TO QUASH THE JUDGMENT AND ORDER DATED 19/07/2022 PASSED BY THE KARNATAKA STATE ADMINISTRATIVE TRIBUNAL (KSAT) IN A.NOS. 2136-2146/2022 C/W A.NOS. 1766-1793/2022 C/W A.NO.1849/2022 AT ANNEXURE-A AND ETC.

IN W.P. No.19603/2022

BETWEEN:

1. SMT. RAJESHWARI
D/O VIJAYA SHETTIGARA
AGED ABOUT 25 YEARS
R/AT SREE MANJUNATHA NILAYA
BELLANGUNDI, MUDRADI POSY
MUDRADY, UDUPI-576 112.
2. SANDEEP V. NAYAKA
S/O VENKATESH N. NAYAK
AGED ABOUT 25 YEARS
R/A 1ST MAIN, 1ST CROSS
MARATHA GALI HARIHARA
DAVANAGERE-577 601.

3. RAJASEKHAR .M.P
S/O PARAMESHWARAPPA .T
AGED ABOUT 25 YEARS
NO.38 IUJDP LAYOUT
CHITRADURGA
KARNATAKA-577 501.
4. IRSHAD KHAN .H.K
S/O KHALEEL KHAN .H.K
AGED ABOUT 27 YEARS
HOUSE NO.326, 4TH CROSS
NARASARAJPETE, DAVANGERE
KARNATAKA-577 01.

...PETITIONERS

(BY SHRI. K.N. PHANINDRA, SENIOR ADVOCATE FOR
SHRI. ARNAV A. BAGALWADI, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY THE PRINCIPAL SECRETARY
DEPARTMENT OF INTERNAL ADMINISTRATION
(POLICE SERVICES-A)
VIDHANASOUDHA
DR. B.R. AMBEDKAR VEEDHI
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE HEADQUARTERS
NO.2, NRUPATHUNGA ROAD
BANGALORE-560 001.
3. THE ADDL. DIRECTOR GENERAL OF POLICE
RECRUITMENT
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.
4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR
GENERAL OF POLICE
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF APPROPRIATE NATURE TO SET ASIDE THE TRIBUNAL ORDER IN A.NO.-2137, 2139, 2143, 2144/2022 DATED 19.07.2022 VIDE ANNEXURE-A AND ETC.

IN W.P. No.1960/2023

BETWEEN:

1. SHIVANAND B. TELAGADE
S/O BASALINGAPPA
AGED ABOUT 30 YEARS
AT/PO: BEERANAGADDI
TQ: GOKAK
BELAGAVI-591 307.
2. PRASHANT .B
S/O ASHOK
AGED ABOUT 30 YEARS
A/P: NO. 235, MUTNAL ONI
LAXMI NAGAR
ITANAL-591 235.
TQ-RAIBAG, DI-BELAGAVI
3. NAVEEN KUMAR .R
S/O RAMESH
AGED ABOUT 28 YEARS
SANTHEBIDHI BACKSIDE
CHIKKATHIRUPATHI VILLAGE AND POST
LAKKUR HOBLI, MALUR TALUK
KOLAR DISTRICT-563 160.
4. THEJASWINI .H.P
D/O PRASANNA KUMAR
AGED ABOUT 31 YEARS
NO. 124, PARAMMA NIVAS
VIJAYASHREE LAYOUT
MYLASANDRA, KENGERI
BANGALORE-560 059.
5. CHETHANA YADAV .S
D/O SRINIVASAIAH

AGED ABOUT 30 YEARS
NO.11/125, NEAR SNEHA JYOTHI ASHRAMA
ANCHEPALYA, KUMBALAGODU
BANGALORE-560 074.

6. PRAVEEN .N.C
S/O CHANDRAPPA
AGED ABOUT 26 YEARS
NO.29, 3RD CROSS
KALPATARU LAYOUT
ARISHINAKUNTE
NELAMANGALA-562 123.
7. HARSHA .T
S/O TIMMEGOWDA
AGED ABOUT 26 YEARS
MUDDHALINGANAHALLI
NELAMANGALA TALUK-562 123.
8. KIRAN .R
S/O RAMESH .S
AGED ABOUT 27 YEARS
NO.6, MUGALUR VILLAGE
KUGUR POST, ANEKAL TALUK
BENGALURU-562 125.
9. SRINATHA .A
S/O ASHWATHAPPA
AGED ABOUT 31 YEARS
MAVAHALLI VILLAGE, BANGARPET TQ
KOLAR-563 162.
10. BASANAGOUDA T. KAREGOUDRA
S/O TIMMANAGOUDA
AGED ABOUT 28 YEARS
AT GUDASALAKOPPA
HALAGI POST, HAVERI-581 213.
11. GOPAL GERADE
S/O SHYAMARAY GERADE
AGED ABOUT 25 YEARS
A/P: JAMBAGI (A)
TALUK/DISTRICT VIJAYAPURA
PIN CODE-586 112.

12. BASAVARAJ .S
S/O SHANKARAPPA
AGED ABOUT 44 YEARS
NO.13, 3RD MAIN
JAWARAPPA COMPOUND
MUNIRAMANNA BLOCK
GANGANAGAR
BANGALORE-560 032.
13. KAJJENARA HANUMANTHAPPA
S/O MARISWAMY
AGED ABOUT 27 YEARS
HUCCHENAHALLI VILLAGE, H.K. HALLI POST
SANDURU TALUK
BALLARI-583 124.
14. PRIYANKA .M.C
LATE CHIKKA ERAPPA
AGED ABOUT 29 YEARS
NO.111, MERIDIAN GARDEN
APARTMENT
6TH CROSS, CHOLANAGAR
R.T. NAGAR-560 032.
15. SHIVARAM .P.L
S/O LALINA .P.M
AGE ABOUT 25 YEARS
RESIDING AT SUBHASH NAGAR
MEKERI VILLAGE, KAGGODLU POST
MADIKERI TALUK
KODAGU DISTRICT-571 201.
16. PRAKASHA
S/O PAPAIAH
AGED ABOUT 35 YEARS
NO.255, 3RD CROSS V.P. BORE
LEELA THEATRE OPP
HUNSURU TOWN
MYSURU-571 105.
17. SANDEEPA .G.K
S/O KALAI AH
AGED ABOUT 35 YEARS
GAYANAHALLI VILLAGE
K.R. NAGARA
MYSORE-571 602.

18. JAYASHREE .M.D
D/O DEVAPPA .M.D
AGED ABOUT 26 YEARS
NO.106, 1ST BLOCK
MULLUSOGE, KUSHALNAGAR
SOMWARPET TALUK
KODAGU DISTRICT-571 234.
19. DILEEP KUMAR .K.P
S/O PARAMESHA
AGED ABOUT 32 YEARS
KURUDIKERE VILLAGE
BIDARAKERE POST
BINDIGANAVILE HOBLI
NAGAMANGALA TALUK
MANDYA DISTRICT-571 432.
20. NALINAKSHI .N.T
W/O RAVI .P.S
AGED ABOUT 36 YEARS
NAGANAHALLI PALYA VILLAGE
BETTADATUNGA POST
PERIYAPATANNA TALUK
MYSORE DISTRICT-571 107.
21. RAMESHA .K.D
S/O DEVANAYAKA
AGED ABOUT 31 YEARS
NO.37, NYAKARA BEEDI
KARIGALA VILLAGE
HAMPURA POST, H.D. KOTE TALUK
MYSURU-571 121.
22. DINESH KUMAR .S
S/O SIDDALINGAIAH M. MANDYA
AGED ABOUT 27 YEARS
CHUNCHANAHALLI
NAGAMANGALA TALUK
MANDYA DISTRICT-571 811.
23. SHIVARAJEGOWDA .R.B
S/O BOREGOWDA
AGED ABOUT 37 YEARS
BEERANAHALLI KAVAL VILLAGE

KADANUR POST
ARAKALGUD TALUK
HASSAN DISTRICT-573 102.

24. ANIL KUMAR .J
S/O JAYANNA .T
AGED ABOUT 34 YEARS
563 BANK LAYOUT
GRAMA PANCHAYAT ROAD
HINKAL (P), MYSORE-570 030.
25. SURESHA .B
S/O LATE CHINNASWAMY
AGED ABOUT 41 YEARS
BENDARAVAADI GRAMA
PUTTANAPURA ANCHE
GUNDLUPETE TALUKU
CHAMARAJANAGARA-571 126.
26. JEEVAN .D.M
S/O MAHADEVA SWAMY .D.R
AGED ABOUT 24 YEARS
WARD NUMBER 17
SILVER JUBILE ROAD
NEAR I M A BUILDING
K R NAGAR TOWN
MYSURU DISTRICT-571 602.
27. S.R. BHARATH
S/O S.K. RATHNA KUMAR
AGED ABOUT 39 YEARS
NO.485, M BLOCK, KUVEMPU NAGARA
MYSORE-570 023.
28. VARUN KUMAR .C
S/O CHANDRA SHEKAR
AGED ABOUT 25 YEARS
NO.135/1 SHETTYNAYAKANA HALLI
BEERIHUNDI POST
YELAWALA HOBLI
MYSURU-570 026.
29. AMIT
S/O KUTBUDDIN IDDALAGI
AGED ABOUT 33 YEARS

BARAGI ANF CAMP, BARAGI
GUNDLUPETE TALUQ
CHAMARAAJNAGAR
PIN CODE-571 111.

30. SANTHOSH .Y
S/O YOGENDRAPPA
AGED ABOUT 25 YEARS
MAIN ROAD OF KEREKILACHI
HOSUR, CHANNAGIRI TALUK
DAVANAGERE-577 213.
31. VITTAL RAMACHANDRAPPA BUTALI
S/O RAMACHANDRA BHUTALI
AGED ABOUT 29 YEARS
H.NO.944, BAUXITE ROAD
SAHYADRI NAGAR
BELAGAVI-590 001.
32. NETAJI PAWAR
S/O KALLAPPA KRISHNA PRIYA
AGED ABOUT 25 YEARS
A/P: AINAPUR, TQ: KAGAWAD DISTRICT
BELAGAVI, PIN-591 303.
33. VINAYAK BASAVARAJ DHOOLASHETTI
S/O BASAVARAJ
AGED ABOUT 25 YEARS
ADAHALLI, TQ-ATHANI
BELAGAVI-591 248.
34. HUSAIN BASHA J. BALLARI
S/O JANDISAB
AGED ABOUT 28 YEARS
CHANNE GOUDER ONI BETGERI
GADAG-582 102.
35. SANTOSH SIDDAPPA MARYAYI
S/O SIDDAPPA MARYAYI
AGED ABOUT 25 YEARS
A/P NAGARAMUNNOLI
TQ: CHIKODI
DIST: BELAGAVI-590 001.

36. VIJAYKUMAR P. CHUBACHI
S/O PARASHURAM
AGED ABOUT 27 YEARS
KANAK NAGAR PLOT NO.62
NEAR TEACHERS SOCIETY
ATHANI-591 304.
DIST. BELGAUM
37. DAWALASAB NADAF
S/O MEHABOOBASAB
AGED ABOUT 40 YEARS
HOLE ALUR VILLAGE
RON, TEHSIL
DISTRICT GADAG-581 117.
38. SHRIDHAR D. KOLI
S/O DHANAPAL B. KOLI
AGED ABOUT 28 YEARS
PLOT NO.2271, SECTOR NO.11
MAHANTESH NAGAR
BELAGAVI-590 001.
39. SANTOSH KAMBLE SENAPATI
S/O SENAPATI
AGED ABOUT 30 YEARS
1ST CROSS AMBEDKAR NAGAR
CHIKODI, PIN-591 201.
40. RAMESH KAREPPA PUJARI
S/O KAREPPA
AGED ABOUT 30 YEARS
AT POST KANAKAN WADI
RAIBAGH TALUK
BELAGAVI-591 222.
41. LAKSHMI METRI
D/O PREMA METRI
AGED ABOUT 28 YEARS
SRI SATYA SAI MEDICAL
AND GENERAL STORE
NEAR BUS STAND YADWAD
TQ: MUDALGI
DIST: BELGAVI-591 136.

42. ANITA HALAKATTI
S/O PANDURANG HALAKATTI
AGED ABOUT 29 YEARS
HOME ADDRESS
D/O PANDURANG HALAKATTI
AT/P: HIDKAL, TQ:RAIBAG
DIST: BELAGAVI-590 001.
43. YAMANOORSAB BALESABANAVAR
S/O MARTUJSAB
BALESABANAVAR
AGED ABOUT 26 YEARS
NEAR BUS STAND, JANATA ONI
AT/POST: HARLAPUR TQ
DIST: GADAG-581 117.
44. B.M. YOGIVARMA
S/O BUDAPPA
AGED ABOUT 32 YEARS
ADHYAPAK NAGAR, HULKOTI
GADAG DIST & TQ-582 205.
45. KAVITA HAVANUR
D/O BARAMAPPA HAVANUR
AGED ABOUT 24 YEARS
NEAR KALMESHWARA TEMPLE
AT POST KALLEDEVAR, BADAWI
HAVERI-581 110.
46. UDAYAKUMAR M. BHANDARI
S/O MALATESH
AGED ABOUT 30 YEARS
AT POST - MOTEBENNUR
TQ - BYADAGI
DIST-HAVERI, PIN-581 106.
47. IBRAHIMSAB NAVABSAB REVADIGAR
S/O NAVABSAB
AGED ABOUT 26 YEARS
AT POST HADALI, TQ-NARAGUND
DIST-GADAG
PINCODE-582 207.
48. PREETI .N.S
D/O NINGAPPA .S.S

AGED ABOUT 28 YEARS
A/P: KATKOL, TQ: RAMDURG
DT: BELGAUM-590 001.

49. SHWETA KASHETTI
S/O GANAPATI KASHETTI
AGED ABOUT 26 YEARS
H. NO. 30, BDKD ROAD
HARUGERI, TQ-RAIBAG
DIST-BELGAUM-591 220.
50. SHRUTHI HANUMANTH NAIK
D/O HANUMANTH NAIK
AGED ABOUT 25 YEARS
PADUSHIRALI (V), BENGRE (P)
BHATKAL (TQ)
UTTAR KANNADA-581 320.
51. GEETHA
D/O VISHNUPRASAD
AGED ABOUT 29 YEARS
NO.3/172/1, VISHNU SAGARA
GANDHINAGAR, PANGAL (V)
KAAPU (TQ), UDUPI -576 122.
52. NAVEEN KUMAR Y. KONNUR
S/O YALLAPPA KONNUR
AGED ABOUT 27 YEARS
DANDELI, UTTAR KANNADA-583 125.

...PETITIONERS

(BY SHRI. RAGHU, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY ITS PRINCIPAL SECRETARY
DEPARTMENT OF INTERNAL
ADMINISTRATION (POLICE SERVICE-A)
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE
HEADQUARTERS
NO.2, NRUPATHUNGA ROAD
BENGALURU-560 001.

3. THE ADDITIONAL DIRECTOR
GENERAL OF POLICE
RECRUITMENT
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.

4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR GENERAL
OF POLICE, CARLTON HOUSE
PALACE ROAD
BENGALURU-560 001.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF
THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF
CERTIORARI QUASHING THE ORDER DATED 14.12.2022 IN A.NO.4002
TO 4358/2022 PASSED BY THE HONBLE KAT AT BENGALURU PRODUCED
HERE TO AS ANNEXURE-A AND ETC.

IN W.P. No.1993/2023

BETWEEN:

1. GURUPRASAD .M.K
S/O KRISHNA MURTHY
AGED ABOUT 27 YEARS
R/O SRINIVASA ROAD
AJJAMPURA TALUQ
CHIKKAMAGALURU-577 547.
2. RAKESH .C
S/O S.C. CHIDANANDA MURTHY
AGED ABOUT 29 YEARS
SUGGANAHALLI
RAMANAGAR TALUK
RAMANAGARA DISTRICT-562 128.
3. SANGAMESH KASHINATH GUDDAD
S/O KASHINATH
AGED ABOUT 26 YEARS
AT/PO: INCHAGERI
TQ: CHADCHAN, DIST: VIJAYAPURA-586 117.

4. VINAY KUMAR
S/O CHANNARAJU .B
AGED ABOUT 25 YEARS
AGARA VILLAGE, MARALAWADI HOBLI
KANAKAPURA TALUK
RAMANAGARA DISTRICT-562 121.
5. RAVINDRA .K.M
S/O KRISHNAPPA .M
AGED ABOUT 28 YEARS
B16/98, BDA VILLAS ALUR PHASE 2
HUSKUR ROAD
BANGALORE-562 123.
6. GEETA PATIL
D/O RAMESHGOUDA PATIL
AGED ABOUT 27 YEARS
NEAR TO GOVERNMENT
PRIMARY SCHOL
AT POST MALLABAD, JEWARGI TQ
KALABURGI (DIST)-585 301.
7. GANESH .J
S/O JAGADHISHA .B
AGED ABOUT 25 YEARS
BEVINAHALLI (VILLAGE)
BHARAMASAGAR (POST)
CHITRADURGA TQ AND
DIST-577 522.
8. MAHESH GOWDA .K.L
S/O LAKKANNA GOWDA
AGED ABOUT 28 YEARS
BEGUR, MULUKUNTE
TUMAKURU, KARNATAKA-572 122.
9. RAGHAVENDRA .J
S/O LATE JAYARAMAREDDY .G.H
AGED ABOUT 29 YEARS
MALLASAMUDRA VILLAGE, TALUK
HOBLI, CHALLAKERE TALUK
CHITRADURGA-577 529.
10. NAGABHUSHAN .M
S/O MAHALINGAPPA
AGED ABOUT 28 YEARS

DODDAHALLADUR, CHALAKERE
CHITRADURGA-577 522.

11. SHWETHA .M
W/O NAVEEN KUMAR .M
AGED ABOUT 27 YEARS
MAHADI COMPLEX, NEAR COURT
CHITRADURGA-577 501.
12. GAGANA .G.S
D/O SHREENIVAS .G.S
AGED ABOUT 26 YEARS
13TH CROSS, C.K. PURA
KELAGOTE
CHITRADURGA-577 501.
13. CHANDRAKANT Y. SANGALAD
S/O YALLAPPA
AGED ABOUT 26 YEARS
AT TAPPASAKATTI, POST NEERALKERI
TALUK BADAMI
DISTRICT BAGALKOT-573 110.
14. PRAVEENKUMAR S. JATTENAVAR
S/O SIDDAPPA JATTENAVAR
AGED ABOUT 25 YEARS
NO.2728/1, SHAKTI COLONY
SHREE NAGAR, DHARWAD-580 001.
15. SADIYA GURLHOSUR
D/O ABUBAKAR GURLHOSUR
AGED ABOUT 23 YEARS
MUGATI GALLI, PEDARI LANE
BANHATTI-586 125.
16. MALAPPA SHIVOOOR
S/O RAVUTAPPA
AGED ABOUT 30 YEARS
R/AT CHANDAKAVATHE
TALUK SINDAGI
DISTRICT VIJAYAPUR-586 128.
17. SHRIKANTH PUJARI
S/O SIDDHAPPA
AGED ABOUT 30 YEARS

AT POST BABALAD, INDI TALUQ
VIJAYPURA-586 128.

18. ADARSH R. KAGE
S/O RAJENDRA
AGED ABOUT 26 YEARS
NASALAPUR, RAIBAG TALUK
BELAGAVI-591 213.
19. GAUTAMI GARASANGI
D/O MUTTURAJ GARASANGI
AGED ABOUT 31 YEARS
MUTTURAJ S. GARASANGI
GHEVARACHEND COLONY
VIJAYAPUR, PIN-586 102.
20. MAHAMADALI MUGUTASAB GULLADAKOPP
S/O MUGUTASAB
AGED ABOUT 26 YEARS
AT HULIKERI, POST KADABAGATTI
TALUK ALNAVAR, DIST: DHARWAD-580 001.
21. VINAYAK R. MATTIKOPPA
S/O RUDRAPPA
AGED ABOUT 25 YEARS
NO.713, AMBEDKAR GALLI
BADAL ANKALAGI, BELAGAVI-590 001.
22. PRABHU PUJARI
S/O VITHOB PUJARI
AGED ABOUT 24 YEARS
AT POST BOMMANAHALLI
TALUK SINDAGI
DISTRICT VIJAYAPUR-586 206.
23. SHIVANAND SATYAPPA SANADI
S/O SATYAPPA SANADI
AGED ABOUT 32 YEARS
AT AGRANI INGALAGAON
TALUK ATHANI, BELAGAVI-590 001.
24. VINAYAK GURUPAD PATIL
S/O GURUPAD PATIL
AGED ABOUT 28 YEARS
A/P KHILEGAON, ATHANI TALUK
BELAGAVI-590 001.

25. HUSENSAB SULIKERI
S/O AMEENSAB
AGED ABOUT 28 YEARS
AT POST HERKAL, TALUK BILAGI
BAGALKOT-580 131.
26. AMARESH S. ALLAPANAVAR
S/O SHIVALINGAPPA
ALLAPPANAVAR
AGED ABOUT 28 YEARS
NO.57, IRANI COLONY
VEVEKANANDA NAGAR
GADAG-582 101.
27. ROOPA RATHOD
D/O TUKARAM
AGED ABOUT 30 YEARS
SWAMI VIVEKANANDA NAGAR
NILAGUNDA LAYOUT
(SIRISAMPIGE NILAYA)
KOPPAL ROAD MUNDARAGI
GADAG-582 118.
28. KEERTI KAMAT
D/O NINGAPPA KAMAT
AGED ABOUT 24 YEARS
AT POST MAMADAPUR
GOKAK TQ
BELAGAVI-591 233.
29. ASHWINI BASU CHAVAN
D/O BASU CHAVAN
AGED ABOUT 25 YEARS
HOUSE NO.02, PLOT NUMBER 975
SATTI ROAD, LADIES HOSTEL BACK
ATHANI TQ, BELAGAVI-591 233.
30. KIRAN VEERENDRA PATTAR
S/O VEERENDRA PATTAR
AGED ABOUT 26 YEARS
DURADUNDI, GOKAK
BELAGAVI-591 210.

31. MANJULA H. PAMMAR
D/O HANUMANTAPPA R. PAMMAR
AGED ABOUT 33 YEARS
KAHNNIYA RESIDENCY, NO.220
NEAR COMMISSIONER OF POLICE OFFICE
JUDGE'S QUARTERS ROAD, AMARGHOL
NEAR NAVANAGAR
HUBLI-580 025.
32. SACHIN BIRADAR
S/O BAPUGOUDA BIRADAR
AGED ABOUT 26 YEARS
A/P: KORWAR, TQ: DEVARHIPPARAGI
DIST: VIJAYAPURA-586 203.
33. AKHANDESH SHIROL
S/O CHANDRAKANT A. SHIROL
AGED ABOUT 27 YEARS
AT POST: MALAGHAN
TQ: KOLHAR
DIST: VIJAYAPUR-586 121.
34. SAMPATH KUMAR B. JAGGAL
S/O BASAVARAJ
AGED ABOUT 29 YEARS
AT POST VIDYANAGAR
MUDDEBIHAL TALUK
VIJAYAPURA-586 212.
35. VEENA P. JAKATI
D/O PRAKASHBABU
AGED ABOUT 29 YEARS
WARD NO.22, JAI SANTOSHIMATHA
TEMPLE ROAD
JALANAGAR, HUDCO COLONY
VIJAYAPUR-586 109.
36. REVATHI P. PATIL
D/O SHANTAGOUDA
AGED ABOUT 25 YEARS
AT POST YALASANGI
TQ ALAND
DIST KALABURGI-585 236.

37. PRADEEP SUTYAL
S/O SIDDHAPPA SUNTYAL
AGED ABOUT 26 YEARS
AT POST HALAGUNAKI, INDI TALUK
VIJAYAPURA-586 117.
38. SYED SHAKEEL AHMED
S/O ABDUL LATEEF
AGED ABOUT 30 YEARS
5-3-290 NEAR MEGARAJA
RICE MILL, CHAKALLI GALLI
WARD NO.10, SINDHANUR
RAICHUR-584 128.
39. SURESH
S/O GOPU RATHOD
AGED ABOUT 28 YEARS
KAKHANDAKI, ALOOR POST
JEWARGI TALUK
KALABURAGI-585 235.
40. VISHWANATH S. ANGADI
S/O SHANKARAPPA
AGED ABOUT 28 YEARS
GUDADUR, SINNDHANUR TALUK
PIN-584 124.
41. AJAY .R
S/O RAMESH .M
AGED ABOUT 28 YEARS
VADERA MANCHANAHALI
KALLUBALU POST, JIGANI HOBLI
ANEKAL TALUK
BANGALORE DIST-560 105.
42. SHARANGOUDA
S/O SIDDANNAGOUDA
AGED ABOUT 26 YEARS
R/O ANABI, SHAHAPUR TALUQ
YADGIRI, PIN-585 223.
43. ARUN KUMAR .K
S/O KODIVEERAPPA
AGED ABOUT 25 YEARS
THIMMALAPURA VILLAGE AND POST

MADHUGIRI TALUK
TUMKUR-572 112.

44. SANJAY .S
SHADAKSHARI .S.K
AGED ABOUT 28 YEARS
H.NO.526, KALASEGOWDA NILAYA
4TH MAIN, 4TH CROSS, K.R.EXTENSION
TIPTUR TOWN
TUMKUR DISTRICT-572 201.

...PETITIONERS

(BY SHRI. SANTOSH S. NAGARALE, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY ITS PRINCIPAL SECRETARY
DEPARTMENT OF INTERNAL
ADMINISTRATION
(POLICE SERVICE-A)
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE HEADQUARTERS
NO.2, NRUPATHUNGA ROAD
BENGALURU-560 001.
3. THE ADDITIONAL DIRECTOR
GENERAL OF POLICE
RECRUITMENT, CARLTON HOUSE
PALACE ROAD
BENGALURU-560 001.
4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR
GENERAL OF POLICE, CARLTON HOUSE
PALACE ROAD
BENGALURU-560 001.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA FOR R1 TO R4)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF CERTIORARI QUASHING THE ORDER DATED 14/12/2022 IN APPLICATION NOS.4002 TO 4358/2022 PASSED BY THE HON'BLE KARNATAKA ADMINISTRATIVE TRIBUNAL AT BENGALURU, PRODUCED HERETO AS ANNEXURE-A AND ETC.

IN W.P. No.4377/2023

BETWEEN:

1. ADARSH K.S.
S/O SHIVAKUMAR .S
AGED ABOUT 26 YEARS
NO. 32, 25TH MAIN, 17TH CROSS
6TH PHASE, JP NAGAR
BANGALORE-72.
IN APPL. NO.4008 OF 2022
2. RADHA .G
D/O GANGARAJU
AGED ABOUT 31 YEARS
MUTHASAGAR VILLAGE
KADUR HOBLI, MAGADI TALUQ
RAMANAGAR DISTRICT-562 132.
IN APPL. NO.4003 OF 2022
3. SADANAND KANADE
S/O VIRUPAKSHAPPA KANADE
AGED ABOUT 32 YEARS
APP. APMC MARKET, BASAVANAGAR
KAMALANAGAR, BIDAR-585 417.
IN APPL. NO. 4005 OF 2022
4. AMEER SOHAIL NALBAND
S/O MOHAMMED SHAFI
AGED ABOUT 26 YEARS
NO.1447, 24TH WARD
KHB COLONY, BALLARI ROAD
HOSPET, VIJAYANAGAR-583 201.
IN APPL. NO.4007 OF 2022
5. ARUN .B
S/O BASAVARAJU
AGED ABOUT 25 YEARS

IGGALURU VILLAGE AND POST
CHANNAPATNA TALUQ
RAMANAGAR DISTRICT
PIN-562 138.
IN APPL. NO-4020 OF 2022

6. KISHORE KUMAR .M.C
S/O CHAMARAJ
AGED ABOUT 25 YEARS
MALURPATNA, KUDLUR POST
CHANNAPATNA TQ
RAMANAGARA DISTRICT
IN APPL. NO-4022 OF 2022
7. MOHAN KUMAR .A.S
S/O A.G. SHIVANANJIAH
AGED ABOUT 39 YEARS
GONIBEEDU VILLAGE
BHADRAVATHI TALUQ
SHIVAMOGGA, PIN-577 115.
IN APPL. NO-4023 OF 2022
8. SANJAY .M
S/O MANJUNATH .B.E
AGED ABOUT 26 YEARS
BAICHAGUPPE
TAVAREKERE HOBLI & POST
MAGADI MAIN ROAD
BANGALORE SOUTH-562 130.
IN APPL. NO-4024 OF 2022
9. JALAJAKSHI .G.S
D/O SIDDHARAMANNA
AGED ABOUT 29 YEARS
NO.67, WEAVER'S SOCIETY LAYOUT
14TH MAIN ROAD, ATTIGUPPE
VIJAYANAGAR
BANGALORE-560 040.
IN APPL. NO-4025 OF 2022
10. SRI. MARUTHI .S.G
S/O GURUSAMY
AGED ABOUT 32 YEARS
NO.10 P BLOCK
ADUGODI POLICE QUARTERS

BANGALORE-560 030.
IN APPL. NO-4026 OF 2022

11. SIVAKUMAR JOLLU
S/O POTHAIHAH JOLLU
AGED ABOUT 37 YEARS
D.NO.9, A1-BLOCK, POLICE QUARTERS
OPP GOVT ITI, RADIOPARK
BALLARI-583 102.
NATIVE: SINDHAVAL POST
BALLARI TQ, PIN-583 117.
IN APPL. NO-4027 OF 2022
12. SRIDHAR .L.K
S/O KOTEERAPPA
AGED ABOUT 32 YEARS
LAKKAYANAPALYA
RAMOHALLI POST
TAVAREKERE HOBLI
BANGALORE SOUTH TALUK-560 074.
IN APPL. NO-4028 OF 2022
13. P.B. PANDURANGA
S/ P. BHEEMAPPA
AGED ABOUT 26 YEARS
LAXMI VENKATARAMANCHAR
HOUSE NO.98, WARD NO.65
13TH CROSS, N.S. PALYA
BTM SECOND STAGE
BANGALORE-560 076.
IN APPL. NO-4029 OF 2022
14. MALATESHA LAMBANI
S/O HEMANAIAK .L
AGED ABOUT 28 YEARS
LINGANAYAKANAHALLI THANDA
KURAVATTI (POST)
HUVIN HADAGALI (TQ)
VIJAYANAGAR (D)-583 217.
IN APPL. NO-4030 OF 2022
15. MUTTAPPA BASAPPA MADLUR
S/O BASAPPA MADLUR
AGED ABOUT 41 YEARS
BETAKERUR VILLAGE

BETAKERUR POST, HIREKERUR
HAVERI-581 109.
IN APPL. NO-4031 OF 2022

16. VENUGOPALA .P.N
S/O NARAYANASWAMY
AGED ABOUT 24
PADAVANAHALLI, DN DODDI POST
MALUR TALUK
KOLAR DISTRICT-563 139.
IN APPL. NO-4032 OF 2022
17. MAHESH .K
S/O KARIPUTTAIAH
AGED ABOUT 32 YEARS
BANAGAHALLI VILLAGE
VIRUPAKSHIPURA HOBLI
AMBADAHALLI POST, CHANNAPATTANA TALUK
RAMANAGARA DISTRICT-562 138.
IN APPL. NO-4034 OF 2022
18. VITTAL NYAMAGOUD
S/O DHAREEPA
AGED ABOUT 35 YEARS
AT POST SHIRAGUPPI
JAMAKHANDI TALUK, BAGALKOTE
IN APPL. NO-4035 OF 2022
19. SALEEM MUJAWAR
S/O MAHAMMADALI
AGED ABOUT 30 YEARS
POST- TELSANG TQ- ATHANI
DISTRICT-BELAGAVI
IN APPL. NO-4037 OF 2022
20. MADHUSUDANA .D.N
S/O NANJUNDAPPA
AGED ABOUT 28 YEARS
DRONAKUNTE VILLAGE
GOWRIBIDANUR TQ
CHICKBALLAPUR-561 210.
IN APPL. NO-4038 OF 2022
21. PRATHAPA .H.M
S/O MAMJE GOWDA

AGED ABOUT 32 YEARS
HUVINAHALLI (V), KUPPALLI (P)
HASSAN (T) AND (D)-573 217.
IN APPL. NO-4039 OF 2022

22. RAVICHANDRA .K
S/O KRISHNA SHETTY
AGED ABOUT 35 YEARS
NO.5, HAL POLICE QUARTERS
HAL CENTRAL TOWNSHIP
MARATHAHALLI POST
BENGALURU-560 037.
IN APPL. NO-4040 OF 2022
23. KAVYA .K
D/O KRISHNE GOWDA
AGED ABOUT 32 YEARS
VIDYANAGARA, KAREKALLAHALLI
GOURIBIDNURU, CHIKKABALLAPURA
IN APPL NO-4041 OF 2022
24. JAYANNA
S/O LATE VENKATASHAMAIHAH
AGED ABOUT 35 YEARS
NO.30, MAVINAKUNTE VILLAGE
HULIKUNTE POST
NELAMANGALA TALUK
BANGALORE RURAL-561 204.
IN APPL. NO-4042 OF 2022
25. DHARMARAJU .R
S/O RAJU .U
AGED ABOUT 28 YEARS
KELAGALALE (V), SUNDEKERE (P)
SAKLESHPUR (TQ)
HASSAN-573 127.
IN APPL. NO-4043 OF 2022
26. MANOJ .R.A
S/O ASHOK .R.N
AGED ABOUT 26 YEARS
RAMPURA, SANTHESHIVARA
NUGGEHALLI, CHANNARAYAPATNA
HASSAN-573 131.
IN APPL. NO-4044 OF 2022

27. SANTOSH B. PUJERI
BASAVANNI PUJERI
AGED ABOUT 32 YEARS
AT POST ARABHAVI
MUDALAGAI TQ, BELAGAVI.
IN APPL. NO-4045 OF 2022
28. MUTTANNA A. METI
S/O ANADAPPA METI
AGED ABOUT 29 YEARS
NO.70, HRISHIKESH NAGARA
1ST CROSS, HOSAKEREHALLI
BANGALORE-560 085.
IN APPL. NO-4046 OF 2022
29. THUMBESH MS
S/O SHIVAPPA
AGED ABOUT 37 YEARS
NO.94, MALAPRABA 4TH BLOCK
NEW POLICE QUARTERS
KEMPEGUDA NAGAR
BYADARAHALLI
BANGALORE-560 091.
IN APPL. NO- 4048 OF 2022
30. NAVEENCHANDAR
S/O RAMACHANDRAPPA
AGED ABOUT 25 YEARS
YALACHAGERE COLONY
NELAMANGALA
BENGALURU RURAL-562 123.
IN APPL. NO- 4049 OF 2022
31. SHABANA AJMI
D/O SAYYAD PEER
AGED ABOUT 30 YEARS
GANGADARA BADAVANE
YESLUR (V), YESLUR (PO)
SAKALESH PURA TALLULAH
HASSAN DISTRICT
KARNATAKA-573 137.
IN APPL. NO-4052 OF 2022

32. SOORAJ .C
S/O CHANNAPPA GOWDA
AGED ABOUT 24 YEARS
NO.53, 2 STAGE, VIJYANAGARA
HASSAN
IN APPL. NO- 4053 OF 2022
33. SATHEESH .G
S/O GANGADHARAPPA
AGED ABOUT 29 YEARS
PAGADALABANDE
(VILLAGE AND POST)
CHALLAKERE (TQ)
CHITRADURGA (D)-577 522.
IN APPL. NO- 4055 OF 2022
34. ARUN KALLAPPA METI
S/O KALLAPPA SHIVAPPA METI
AGED ABOUT 25 YEARS
A/P CHIKKUMBI SAUNDATTI TQ
BELAGAVI
IN APPL. NO-4056 OF 2022
35. CHETANKUMAR MUTTAPPA PUNEKAR
S/O MUTTAPPA PUNEKAR
AGED ABOUT 28 YEARS
PLOT NO.190 146/2/3, SHINGLAPOOR PLOT
VIVEKANAND NAGAR
NEW 2ND CROSS, GOKAK
BELAGAVI-590 016.
IN APPL. NO-4057 OF 2022
36. POOJA DATTU PARTHANALLI
D/O DATTU PARTHANALLI
AGED ABOUT 28 YEARS
HIDAKAL, RAYBHAG TALUQ
BELAGAVI-591 220.
IN APPL. NO-4058 OF 2022
37. BASAPPA DEMAPPA IDLI
S/O DEMAPPA
AGED ABOUT 28 YEARS
NO.211, HIRUR SREET, TEGGIHAL
SOUNDATTI TALUQ
BELAGAVI-591 117.
IN APPL. NO-4059 OF 2022

38. MALLIKARJUN BABU HAWALDAR
S/O BABU HAWALDAR
AGED ABOUT 29 YEARS
HALYAL ROAD, NEAR WATER TANK
OPPOSITE BIRADAR PETROL PUMP
ATHANI.
IN APPL. NO-4060 OF 2022
39. LINGARAJ TELI
S/O BHIMAPPA
AGED ABOUT 28 YEARS
GHATANATTI, ATHANI TALUQ
BELAGAVI.
IN APPL. NO-4061 OF 2022
40. P. VENKATESHWARA RAO
S/O P. SRIRAMULU
AGED ABOUT 33 YEARS
JOLADI RASHI CAMP
HALAPUR POST, MASKI TALUK
RAICHUR-584 120.
IN APPL. NO-4062 OF 2022
41. PARAMANAD MADHUR
S/O MARUTHI
AGED ABOUT 29 YEARS
AT POST TUKKAATTI
MUDALAGI TQ, BELGAM
IN APPL. NO-4063 OF 2022
42. VINOD .G
S/O ADIVAPPA
AGED ABOUT 26 YEARS
DOOR NO.137/2, 5TH WARD NEAR CANAL
HALEKOTE (P), SIRUGUPPA (TQ)
BALLARI (DISTRICT)-583 122.
IN APPL. NO-4065 OF 2022
43. POOJA .P
D/O N. PRABHU
AGED ABOUT 26 YEARS
NO.1247, 4TH CROSS
BACKSIDE OF AKSHAY BHANDAR
KALYANGIRI

MYSORE-570 019.
IN APPL. NO-4085 OF 2022

44. NAVEEN .I.S
S/O SHAMBHULINGAPPA
AGED ABOUT 28 YEARS
IRAKASANDRA POST
CHELUR HOBALI, GUBBI TALUK
TUMKUR-572 117.
IN APPL. NO-4087 OF 2022
45. MADAN KUMAR .G.R
S/O RAMAIAH .H
AGED ABOUT 27 YEARS
THIRUMALAIHA BUILDING
BEHIND MARUTI TVS SHOWROOM
KRS AGRAHARA, KUVEMPUNAGAR
KUNIGAL TOWN, TUMKUR-572 130.
IN APPL. NO-4088 OF 2022
46. SANJEEV NAIK .R
S/O RUDRA NAIK
AGED ABOUT 24 YEARS
YEMMERAHALLI THANDA
YALIYUR POST, SIRA
TUMKUR-572 137.
IN APPL. NO-4089 OF 2022
47. DEVARAMANE REVASIDDAPPA
S/O DEVARAMANE MYALAPPA
AGED ABOUT 31 YEARS
UJJINI POST AND VILLAGE
AMBEDKAR NAGARA
KOTTURU (TQ), VIJIYA NAGARA (D)
PIN-583 136.
IN APPL. NO-4090 OF 2022
48. SURESHA .N.G
S/O GOVINDAPPA
AGED ABOUT 31 YEARS
NEELIHALLI VILAGE
CHINNENAHALLI POST
MEDIGESHI HOBALI
MADHUGIRI TQ
TUMAKURU DISTRICT

PIN-572 133.
IN APPL. NO-4091 OF 2022

49. KRISHNA .N
S/O NAGARAJAPPA
AGED ABOUT 34 YEARS
UPPARA BEEDI NEAR MARAMMA TEMPLE
PARASHURAMPURA (POST)
CHALLAKERE TALUK
CHITRADURGA-577 538.
IN APPL. NO-4092 OF 2022
50. YOGEESSHA .R
S/O RANGAPPA
AGED ABOUT 31 YEARS
KASHIPURA VILLAGE
AMRUTHAPURA POST
HOLALKERE TQ
CHITRADURGA DISTRICT.
IN APPL. NO-4093 OF 2022
51. ANITHA .T
D/O THIPPESHAPPA
AGED ABOUT 33 YEARS
CHIKKAYEMMIGANURU AT POST
HOLALKERE TALUK
CHITRADURGA DIST
PIN CODE-577 523.
IN APPL. NO-4094 OF 2022
52. SHASHIDHARA .S
S/O SHIVARAJ
AGED ABOUT 32 YEARS
DYAVAJJANAPALYA
SRIRAMPURA HOBLI
HOSADURGA TALUK
CHITHRADURGA DISTRICT
PIN-577 597.
IN APPL. NO-4095 OF 2022
53. RAMAJYOTHI .J.S
D/O SANNARAMANAYAKA
AGED ABOUT 33 YEARS
JANAKALOTI VILLAGE
ID HALLI HOBLI

MADHUGIRI TALUK, TUMKUR.
IN APPL. NO-4096 OF 2022

54. SHILPA .N.O
D/O OBALASWAMY .N
AGED ABOUT 24
NAGASAMUDRA POST
MOLAKALMURU TALUK
CHITRADURGA DISTRICT
IN APPL. NO-4097 OF 2022
55. RUDRESH NAIK .S
S/O SOMLA NAIK
AGED ABOUT 26
HASSAHATTI VILLAGE
ISAMUDRA POST
CHITRADURGA-577 519.
IN APPL. NO-4098 OF 2022
56. AMARESH LOTAGERI
S/O HANAMAPPA LOTAGERI
AGED ABOUT 28 YEARS
VEERESHANAGAR, NAGABENAL POST
MUDDEBIHAL TQ
VIJAYAPUR PIN-586 124.
IN APPL. NO-4099 OF 2022
57. MANJUNATH METRI
S/O SHANKARLINGA METRI
AGED ABOUT 27 YEARS
A/P-LONI (B.K), TQ-CHADACHAN
DIST-VIJAYAPUR, PIN-586 204.
IN APPL. NO-4100 OF 2022
58. SHIVANAND BIRADAR
S/O SHARANAGOUDA BIRADAR
AGED ABOUT 27 YEARS
AT POST - BUDIHAL (PH), TQ-SINDAGI
DIST-VIJAYAPURA, PIN-586 115.
IN APPL. NO-4101 OF 2022
59. YAMANAPPA WALIKAR
S/O BASAPPA
AGED ABOUT 28 YEARS
AT/P IVANAGI T.Q. BASAVAN BAGEWADI

DIST-VIJAYAPUR, PIN-586 203.
IN APPL. NO-4102 OF 2022

60. BHARAT GS
S/O SANGAPPA GONAL
AGED ABOUT 31 YEARS
BHARAT GONAL, SAMRUDHI NILATYA
VIDYA NAGAR, TQ-MUDDEBIHAL
DIST-VIJAYAPURA PIN-586 212.
IN APPL. NO-4103 OF 2022
61. SHARANAGOUDA MULIMANI
SON OF SIDDANAGOUDA
AGED ABOUT 27 YEARS
YALAWAR, TQ-DEVARHIPPARAGI
DIST-VIJAYAPUR, PIN-586 203.
IN APPL. NO-4104 OF 2022
62. AKSHATA RATHOD
D/O G.L. RATHOD
AGED ABOUT 26 YEARS
H.NO.96, PRAKRUTHI LAYOUT
SOLAPUR ROAD, VIJAYPUR-586 103.
IN APPL. NO-4105 OF 2022
63. ABHISHEK .J
S/O JAYANNA .S
AGED ABOUT 26 YEARS
GANESHA NAGARA
MEDEHALLI (P)
CHITRADURGA-577 502.
IN APPL. NO-4111 OF 2022
64. NITHIN KUMAR HK
NO.177, SRSV HPS
NEAR BOYS HIGH SCHOOL
IB ROAD MANVI
RAICHUR PIN-584 123.
IN APPL. NO-4112 OF 2022
65. YASHAVANTH .S
S/O SHANKAR NAIK
AGED ABOUT 27 YEARS
NARAYANAPURA
SHIVAMOGGA DISTRICT

AND TALUK-577 225.
IN APPL. NO-4113 OF 2022

66. DHEERAJ .R
S/O RAMESH
AGED ABOUT 26 YEARS
BHANDARIBETTU HOUSE B.
MOODA VILLAGE, BANTWAL-574 211.
IN APPL. NO-4114 OF 2022
67. SHWETHA .N
D/O NAGAPPA .D
AGED ABOUT 28 YEARS
RAJIVA NAGARA 8TH CROSS
HALESORABA POST, SORABA TALUK
SHIVAMOGGA DISTRICT-577 429.
IN APPL. NO-4115 OF 2022
68. YASHVANTH KUMAR NAIK .D
S/O DUDA NAIK
AGED ABOUT 25 YEARS
DUMMALLI VILLAGE
NIDHIGE POST
SHIVAMOGGA TALUK
SHIVAMOGGA DISDTRICT-577 222.
IN APPL. NO-4116 OF 2022
69. PRAJWAL VENKANNA NAYAK
S/O VENKANNA D. NAYAK
AGED ABOUT 25 YEARS
RESIDING AT HIREGUTT
KUMTA, UTTARA KANNADA-581 333.
IN APPL. NO-4117 OF 2022
70. PRASANNA KUMAR .T.S
S/O SATHISH RAO
AGED ABOUT 33 YEARS
MADHAVANAGARA, TK ROAD
BHADRAVATHI, SHIVAMOGGA-577 301.
IN APPL. NO-4118 OF 2022
71. VINAY CHAVHAN .K
S/O KRISHNA NAIK .L
AGED ABOUT 28 YEARS
HOUSE NO-01, BLOCK NUMBER - 04

OFFICERS QUATRES, OLD BARLINE ROAD
BEHIND KOTE POLICE STATION
SHIVAMOGGA
IN APPL. NO-4119 OF 2022

72. SACHIN .M.R
S/O RUDRAPPA
AGED ABOUT 25 YEARS
TAVANANDI, SORAB TQ
SHIVAMOGGA DIST-577 429.
IN APPL. NO-4120 OF 2022
73. PRADEEP .H.P
S/O PRAKASH ACHAR
AGED ABOUT 39 YEARS
RESIDING AT NO.4
KADABA POLICE QUATRES
KADABA TALUK
DHAKSHINA KANNADA PIN-574 221.
IN APPL. NO-4121 OF 2022
74. KESHAVAMURTHY .H.K
S/O KUMARASWAMY
AGED ABOUT 36 YEARS
R/O POLICE QUATRES
RAMANAHALLI
CHIKKAMAGALURU
IN APPL. NO-4122 OF 2022
75. ADITHYA KRISHNA .K.R
S/O RADHAKRISHNA POOJARY
AGED ABOUT 25 YEARS
NO. V-5/8 SAI KRISHNA NILAYA
THENKILA, PUTTUR
DAKSHINA KANNADA -574 201.
IN APPL. NO-4123 OF 2022
76. THRIVENI .T.H
D/O HANUMANTHAPPA
AGED ABOUT 33 YEARS
BEHIND BEGURAYYA STREET
CHOUDESHWARI COLONY
TARIKERE TOWN
CHIKKAMAGALURU DIST
PIN-577 228.
IN APPL. NO-4124 OF 2022

77. ONKARAPPA .H.R
S/O LATE RAMAIAH
AGED ABOUT 39 YEARS
VANNAVARKEY VILLAGE
SAKARAYAPATNA (P)
KADUR (TQ)
CHIKKAMAGALURU (D)-577 135.
IN APPL. NO-4125 OF 2022
78. RAGHU .H.M
S/O MULLAPPA .H.S
AGED ABOUT 31 YEARS
HULIKERE, SAKARAYAPATTANA HOBLI
KADURU TALUK
CHIKKAMAGALURU-577 168.
IN APPL. NO-4126 OF 2022
79. BASAVARAJ DABALE
S/O NINGAPPA DABALE
AGED ABOUT 28 YEARS
NEAR BUSSTAND, HULYAL
TQ JAMAKHANDI, DIST BAGALKOTE
IN APPL. NO-4127 OF 2022
80. TEJASWINI C. HANJI
D/O CHANNAPPA M. HANJI
AGED ABOUT 24 YEARS
LAXMI NAGAR, MUDALGI TQ
MUDALGI DIST, BELAGAVI PIN-591 312.
IN APPL. NO-4128 OF 2022
81. VIDYASHREE BALIGAR
D/O MAHALING BALIGAR
AGED ABOUT 25 YEARS
SAVASUDDI, TQ RAIBAG
DT: BELAGAVI-591 235.
IN APPL. NO-4129 OF 2022
82. PAVITHRA CHINTAMANI KURAKARI
S/O CD KURAKARI
AGED ABOUT 27 YEARS
KALABHAVI, KITTUR TQ
BELAHAVI-591 115.
IN APPL. NO-4130 OF 2022

83. MANJUNATH TALAKERI
S/O MEENAXI TALAKERI
AGED ABOUT 29 YEARS
ADDRESS - ASHRAM ROAD
NEAR BLDE LADIES HOSTEL
PADAMA ATTI
SECOND COLONY HOUSE N-1
SHREEMANJUNAVASAC
HETAN NILAYA , VIJAYAPUR.
IN APPL. NO-4131 OF 2022
84. CHETAN PATIL
S/O PRAKASHGOUD PATIL
AGED ABOUT 26 YEARS
BIJAGUPPI, TQ-RAMDURG
DIST-BELAGAVI
PIN CODE-591 130.
IN APPL. NO-4132 OF 2022
85. NINGAPPA BISHE
S/O BASAPPA BISHE
AGED ABOUT 28 YEARS
A/P ALAGAWADI, TQ RAIBAG
DIST BELAGAVI-591 317.
IN APPL. NO-4133 OF 2022
86. KAMANNA HELAVAR
S/O BASAVARAJ
AGED ABOUT 27 YEARS
AT HANABARATTI POST, NANDIKURALI
TALUKA RAYBAG
BELAGAVI-591 317.
IN APPL. NO-4134 OF 2022
87. DEEPA B. ANANTAPUR
S/O BASAGOND
AGED ABOUT 27 YEARS
A/P-KOTTALAGI, TQ ATHANI
BELAGAVI-591 265.
IN APPL. NO-4135 OF 2022
88. RAGHUVVEER .N
S/O NAVILAPPA
AGED ABOUT 30 YEARS

BANASHANKARI STREET, NIDIGE
SHIVAMOGGA-577 222.
IN APPL. NO-4136 OF 2022

89. HARSHITHA .T
D/O Y. THIMMAPPA
AGED ABOUT 25 YEARS
HARSHITHA NILAYA
NEAR MANGALA MANDIR ROAD
SHIMOGGA
IN APPL. NO-4137 OF 2022
90. MEGHACHANDRA .M
S/O MYLARAPPA
AGED ABOUT 25 YEARS
AMBEDKAR STREET
TEVARACHATNAHALLI VILLAGE
GONDHICHATNAHALLI (POST)
SHIVAMOGGA TALUK AND DISTRICT
IN APPL. NO-4138 OF 2022
91. SANDHYARANI KHEMALAPURE
D/O RAMESH .T.H
AGED ABOUT 30 YEARS
A/P BELLAD BAGEVADI, HUKKERI TALUK
BELGAUM.
IN APPL. NO-4139 OF 2022
92. RACHANA .T
D/O THIPPESWAMY
AGED ABOUT 28 YEARS
NO. 774/1 KTJ NAGAR, 12TH CROSS
2ND MAIN DAVANGERE-577 002.
IN APPL. NO-4140 OF 2022
93. KIRANKUMAR .S.P
S/O SIDDANAGOUDA
AGED ABOUT 26 YEARS
S/O S.M. PATIL
D. NO. 250KA 41 'ANUGRAHA'
OPPOSITE COURT
AYYAPPASWAMY TEMPLE ROAD
TAMBAKADA NAGAR, HIREKERUR
HAVERI-581 111.
IN APPL. NO-4141 OF 2022

94. GANESH BHAJANTRI
S/O BASAPPA
AGED ABOUT 32 YEARS
POST HALAGERI, TQ RANEBENNUR
DIST-HAVERI-PIN 581 208.
IN APPL. NO-4142 OF 2022
95. NINGAPPA D. KUNABEVU
S/O DURAGAPPA M. KUNABEVA
AGED ABOUT 32 YEARS
JANATA PLOT, PO-MEDLERI
TQ-RANEBENNUR
DIST-HAVERI, PIN-581 211.
IN APPL. NO-4143 OF 2022
96. KURUBARA MANJUNATH
S/O KURUBARA BHEEMESHAPPA
AGED ABOUT 37 YEARS
HOUSE NO. 06, A/2 BLOCK
RADIO PARK POLICE QUARTERS
OPP GOVT ITI COLLEGE
COWL BAJAR, BALLARI
IN APPL. NO-4144 OF 2022
97. HUSEN VESHAGAR
S/O RAMANNA
AGED ABOUT 25 YEARS
AT: MUDDINAKOPPA-581 203.
POST: ANDALAGI
TQ: SHIGGAON, DIST: HAVERI
IN APPL. NO-4145 OF 2022
98. HANUMANTHAREDDY
S/O NALLAPPAREDDY
AGED ABOUT 36 YEARS
R/O RADIO PARK POLICE QUARTERS
BALLARI (TQ)
BALLARI (DIST) PIN-583 102.
IN APPL. NO-4146 OF 2022
99. KALMESH PENTED
S/O SOMAPPA
AGED ABOUT 35 YEARS
BEVINAKOPPA ONI

AT POST-KENGANUR
TQ-BAILHONGAL
DIST-BELAGAVI-591 104.
IN APPL. NO-4147 OF 2022

100. SUNDEEP .V
S/O SATHYANARAYANA
AGED ABOUT 32 YEARS
C/O KOTESHWARA HACHERIES
OPP. KIA SHOWROOM ALLIPURA
BALLARI
IN APPL. NO-4148 OF 2022
101. ASHWINI .K.T
D/O THIRTHAPPA .K
AGED ABOUT 26 YEARS
BELAGUTTI POST, NYAMATHI TQ
DAVANAGERE DIST
IN APPL. NO-4149 OF 2022
102. GURUPRASAD NAYAK
S/O THAKARAPPA
AGED ABOUT 31 YEARS
HALASWAMY NILAYA
BEHIND HP GAS GODOWN
MRUTYUNJAYA NAGAR
RANIBENNUR, HAVERI-581 115.
IN APPL. NO-4150 OF 2022
103. VEERABHADRAYYA G. HIREMATH
S/O GURUSHIDDAYYA HIREMATH
AGED ABOUT 26 YEARS
AT POST HIREHULLALA
HANAGL TALUK
HAVERI
IN APPL. NO-4151 OF 2022
104. SHIVARAJA .G.M
S/O MURTHYAPPA
AGED ABOUT 29 YEARS
CHIKKUDA GOLLARAHATTI
SANTHEBENNUR HOBLI
CHANNAGIRI TALUK, DAVANAGERE
DISTRICT-577 552.
IN APPL. NO-4152 OF 2022

105. DURAGAPPA
S/O YAMANAPPA HIREBANDYAL
AGED ABOUT 33 YEARS
NEREBENCHI, KUSTAGI
KOPPAL
IN APPL. NO-4153 OF 2022
106. SHIVARAJA MALLIKARJUNAPPA .H
S/O MALLIKARJUNAPPA HULLALLI
AGED ABOUT 28 YEARS
HOLE ITAGI POST
SHIRAHATTI TALUK, GADAG-582 112.
IN APPL. NO.4154 OF 2022
107. KATAMBLI R. SANDEEP KUMAR
S/O RUDRESH .H
AGED ABOUT 26 YEARS
HOUSE NUMBER LIG 13
OLD HOUSING BOARD COLONY
NEAR RASHTROTHANA SCHOOL
HAGARIBOMMANA HALLI TALUK
VIJAYANAGARA DISTRICT-583 212.
IN APPL. NO-4155 OF 2022
108. ANNAPURNA .L
D/O L. LAKSHMAN NAIK
AGED ABOUT 25 YEARS
HOUSE NO.87 WARD NO.1
GOVINDAPUR THANDA NO.2
VARAKANAHALLI, HUVINAHADAGALI
VIJAYANAGARA-583 219.
IN APPL. NO-4156 OF 2022
109. TRIVENI .H
D/O KALINGAPPA .H
AGED ABOUT 30 YEARS
DASAPURA (V) , KONCHIGERI(P)
SIRUGUPPA (T)
BELLARY (D) – 583 120.
IN APPL. NO-4157 OF 2022
110. VEERENDRA SHEEPARAMATTI
S/O MAHARUDRAPPA
AGED ABOUT 27 YEARS
AT POST KONNUR

TALUK NARAGUND
DISTRICT GADAG – 582 206.
IN APPL. NO-4158 OF 2022

111. KAUSHIKA NAIK .S
S/O SIDDESH NAIK
AGED ABOUT 28 YEARS
SURAGONDANAKOPPA
HONNALI TALUK
DAVANAGERE TQ-577 225.
IN APPL. NO-4159 OF 2022
112. SANTHOSH DRAVID .C.R
S/O RUDRAMUNI .N
AGED ABOUT 26
NO.3993/43, SAI CHETANA NILAYA
20TH CROSS, M.C.C B BLOCK
KUVEMPUNAGAR
DAVNAGERE-577 004.
IN APPL. NO-4160 OF 2022
113. KIRAN B. PATIL
S/O BASAGOUDA PATIL
AGED ABOUT 25 YEARS
SHIVAPUR KONNUR, TQ GOKAK
DIST: BELGAUM
IN APPL. NO-4163 OF 2022
114. ROOPA BAI
D/O RANAIAK
AGED ABOUT 24 YEARS
KOT DHOOPADAHALLY TANDA
KOTTURE TQ, IJAYANAGAR
BALLARI-583 134.
IN APPL. NO-4164 OF 2022
115. MAMATA G. JOGISA
D/O GAIBINATH
AGED ABOUT 32 YEARS
BHAGYANAGAR RAMDURG
RAMDURG TQ, BELAGAVI-591 123.
IN APPL. NO-4162 OF 2022
116. RENUKA MAHADEVA HOSPETI
D/O MAHADEVA HOSPETI

AGED ABOUT 27 YEARS
VILLAGE ALAGAWADI POST
ALAWADI, TALUK RAIBAG
DISTRICT BELAGAVI-591 313.
IN APPL. NO-4161 OF 2022

117. SIDDAPPA
S/O SAKRAPPA VEERAPUR
AGED ABOUT 33 YEARS
HIRENANDHIHAL KUSHTAGI TALUK
KOPPAL DISTRICT PIN-583 277.
IN APPL. NO-4165 OF 2022
118. VEERESH VEERAPUR
S/O SAKRAGOUDA VEERAPU
AGED ABOUT 27 YEARS
HIRENANDHIHAL KUSHTAGI TALUK
KOPPAL DISTRICT PIN-583 277.
IN APPL. NO-4166 OF 2022
119. CHAITANYA KUMAR .V
S/O V. DHANALAKSHMI
AGED ABOUT 29 YEARS
JANGAMAR KALGUDI
GANGAVATHI
KOPPAL-583 268.
IN APPL. NO-4187 OF 2022
120. MARUTI Y. AIHOLI
S/O YELLAPPA
AGED ABOUT 31
AT POST CHAVADAL, SAVANUR TALUQ
HAVERI-581 126.
IN APPL NO. 4188 OF 2022
121. MANJUNATH S. ALABAL
S/O SHIVANAND
AGED ABOUT 32 YEARS
SHIVAYOGI NAGAR ATHANI
BELAGAVI-591 304.
IN APPL.NO-4189 OF 2022
122. SHRIKRISHNA C. JANAWAD
S/O CHIDANAND

AGED ABOUT 32 YEARS
POST-CHIKKALAKI, TQ-JAMKHANDI
DISTRICT-BAGALKOT PIN-586 113.
IN APPL. NO-4190 OF 2022

123. MAHANTESH
S/O ISHWAR ULAVANNAVAR
AGED ABOUT 38 YEARS
AT POST GARAG
TQ/DT DHARWAD PIN-581 105
IN APPL. NO-4191 OF 2022
124. SURESH MANNIKERI
S/O HALAPPA
AGED ABOUT 40 YEARS
AT POST MORB
TQ RAIBAG
BELAGAVI
IN APPL. NO-4192 OF 2022
125. BASAPPA DYAVAPPA KWANYAGOL
S/O DYAVAPPA
AGED ABOUT 28 YEARS
R/O BELAGALI (SIMI HALLA TOTA)
TQ MUDHOL, BAGALKOT
IN APPL. NO-4193 OF 2022
126. ABHINANDAN M TAMADADDI
S/O MALLAPPA TAMADADDI
AGED ABOUT 26 YEARS
AT POST MAIGUR JAMKKHANDI TALUK
BAGALKOTE
IN APPL. NO-4194 OF 2022
127. JAYALAXMI G. RAMATAL
D/O G.R. RAMATAL
AGED ABOUT 32 YEARS
YALAGURESHWAR NIVASA
HOUSE NO. 796, ASHRAYA BADAVANE
RAMPUR, BAGALKOT TALUK
BAGALKOT-587 207.
IN APPL. NO-4195 OF 2022

128. ARATI TELI
D/O CHANDRASHEKHARA S. TELI
AGED ABOUT 26 YEARS
GRAM PANCHAYAT NEAR SAVALAGI
JAMAKHANDI DISTRICT
BAGALKOT, PINCODE: 587 330.
IN APPL. NO-4196 OF 2022
129. RENUKA WADDAR
D/O KALLAVVA BASAPPA WADDAR
AGED ABOUT 27 YEARS
SECTOR NO. 36, PLOT NO. 53
NAVANAGAR, BAGALKOT.
IN APPL. NO-4197 OF 2022
130. RAJESHWARI M. JAKANOR
D/O MAHADEV JAKANOR
AGED ABOUT 28 YEARS
SHANTI NAGAR
NEAR HANUMAN TEMPLE
JAMAKHANDI.
IN APPL. NO-4198 OF 2022
131. JYOTI KONNUR
D/O APPANNA KONNUR
AGED ABOUT 28 YEARS
AT POST KOLUR, TQ BILAGI
DT BAGALKOT
IN APPL. NO-4199 OF 2022
132. SAKKUBAI KADAPATTI
D/O SINGADEPPA KADAPATTI
AGED ABOUT 26 YEARS
KUMBAR GALLI, JAMAKHANDI
BAGALKOTE
IN APPL. NO-4200 OF 2022
133. CHANDRASHEKHAR KANKANAMELI
S/O BASALINGAPPA KANKANAMELI
AGED ABOUT 32 YEARS
14TH CROSS, VIDYAGIRI
BAGALKOT
IN APPL. NO-4201 OF 2022

134. NAVEEN S. HALEMANI
S/O SUBHAS
AGED ABOUT 28 YEARS
TIMMAPUR , MUDHOL TQ
BAGALKOT
IN APPL. NO-4202 OF 2022
135. KULADEEPKUMAR M. PUJAR
S/O MALLAPPA PUJAR
AGED ABOUT 26 YEARS
AT/PO YANDIGERI
TQ BADAMI
DISTRICT BAGALKOT
IN APPL. NO-4203 OF 2022
136. VITTHAL BILAGI
S/O BASAPPA BILAGI
AGED ABOUT 27 YEARS
AT POST: YADAHALLI
TQ: BILAGI PINCODE: 587 117.
IN APPL. NO-4204 OF 2022
137. SACHIN K. SORAGANUI
S/O KALLAPPA
AGED ABOUT 28 YEARS
AT POST ALGUNDI
MUDOL TALUK
BAGALKOTE-587 313.
IN APPL. NO-4205 OF 2022
138. CHAITRA GIDDUR
D/O HANAMANT
AGED ABOUT 26 YEARS
AT POST VIVEKANAND NAGAR
GHATAPRABHA, MALLAPUR PG
PIN CODE-581 306.
IN APPL. NO-4206 OF 2022
139. PRAVEENKUMAR YAMANAL
S/O BASAVARAJ YAMANAL
AGED ABOUT 29 YEARS
KIRANI STORE
OPP TO GAURISHANKAR GARRAGE
BVVS COLLEGE ROAD
BAGALKOT-587 101.
IN APPL. NO-4207 OF 2022

140. PUNIT SHIRAHATTI
S/O MURIGEPPA
AGED ABOUT 27 YEARS
ASANGI ROAD
BASAVANAGAR
BANAHAATTI, TQ-JAMAKHANDI
DIST BAGALKOT-587 311.
IN APPL. NO-4208 OF 2022
141. AKSHAY DEVADIG
S/O NARAYAN DEVADIG
AGED ABOUT 30 YEARS
SOMA AAR PETH, BASAVANAGAR
BANAHAATTI
IN APPL. NO-4209 OF 2022
142. SHIVARAJ WALIKER
S/O TIPPANNA
AGED ABOUT 29 YEARS
AT POST-HADAGALI
TQ-HUNGUND
DIST- BAGALKOT PIN 587 112.
IN APPL. NO-4210 OF 2022
143. SRI FARIDA BEGUM
D/O MOULASAB
AGED ABOUT 29 YEARS
KUKKANNOOR, KOPPAL.
IN APPL. NO-4239 OF 2022
144. SRI VENKAN GOUDA
S/O BHIMANA GOUDA
AGED ABOUT 36 YEARS
H. NO. 143, M BLOCK
POLICE COLONY
RAICHUR-PIN 584 102.
IN APPL. NO-4240 OF 2022
145. SRI JAYAKUMARA
S/O DYAVAPPA
AGED ABOUT 36 YEARS
HOSUR HUMLI MANVUI
RAICHUR-PIN 584 123.
IN APPL. NO-4241 OF 2022

146. KUM NAGARATNA
D/O NINGAPPA
AGED ABOUT 24 YEARS
AT POST LUNASIHOLE
SHORAPUR TALUK
YADGIRI-585 290.
IN APPL. NO-4242 OF 2022
147. KUM VAISHNAVI GUJJAL
D/O THIMAPPA
AGED ABOUT 26 YEARS
HOUSE NO. 44, OLD JEWARGI ROAD
SADASHIV NAGAR
GULBARGA-585 102.
IN APPL. NO-4243 OF 2022
148. SRI SIDDAPPA
S/O ASHOKA
AGED ABOUT 32 YEARS
JANGALI AT HALIPETA
SHAHAPUR TALUK
SHAHAPUR DISTRICT
YADAGIR-PIN 585 223.
IN APPL. NO-4245 OF 2022
149. SRI BASAVARAJ G. SAJJANAR
S/O GURAPPA SAJJANAR
AGED ABOUT 31 YEARS
AT POST CHILAPUR
TALUK ILKAL
DISTRICT BAGALKOT-587 214.
IN APPL. NO-4265 OF 2022
150. SRI ASHOK PAWAR
S/O BOODEPPA PAWAR
AGED ABOUT 28 YEARS
MUKKALAGUDDA TANDA
KYADIGERA RAICHUR-584 129.
IN APPL. NO-4246 OF 2022
151. KUM SALIBAI
D/O PANDU
AGED ABOUT 29 YEARS
BALAJI NAGAR, BASAVANTHPUR
POST THANAGUNDI

TALUK AND DISTRICT YADGIRI
IN APPL. NO-4247 OF 2022

152. SMT RENUKA
D/O LAXMAN
AGED ABOUT 35 YEARS
AT MUNDRGI TANDA
ASHOK NAGAR
YADAGIR-585 202.
IN APPL. NO-4248 OF 2022
153. KUM SUDHARANI PATIL
D/O SHIVAPUTRA PATIL
AGED ABOUT 24 YEARS
AT POST SONNA
AFZALPUR TALUK
KALABURGI DISTRICT-585 301.
IN APPL. NO-4249 OF 2022
154. SRI MADIVALAPPA DHOTRE
S/O SHARANAPPA
AGED ABOUT 41 YEARS
AT POST MALLI
YADRAMI TALUK
KALABURGI DISTRICT-585 325.
IN APPL. NO-4250 OF 2022
155. SRI YELLALINGAA
S/O NAGANNA
AGED ABOUT 26 YEARS
AT POST FARAHATABAD
KALABURGI DISTRICT-585 308.
IN APPL. NO-4251 OF 2022
156. SRI SHARANABASAPPA
S/O LATE NAGSHETTY
AGED ABOUT 27 YEARS
PARVATI SHANKAR NIVAS
GOULI LAYOUT
SHIVANAGAR (NORTH)
BIDAR DISTRICT-585 401.
IN APPL. NO-4252 OF 2022
157. SRI UPALAPPA
S/O FAKIRAPPA

AGED ABOUT 24 YEARS
GINIVARA, NEAR BASAPPA TEMPLE
RAICHUR-584 128.
IN APPL. NO-4253 OF 2022

158. SRI NINGANNA
S/O MALLESHI KAKKALMELI
AGED ABOUT 28 YEARS
AT YATANOOR POST
JERATAGI, JEWARGI TALUK
KALBURGI DISTRICT-585 310.
IN APPL. NO-4254 OF 2022
159. SRI VINUT S. PATIL
S/O SHARANGOUDA Y. PATIL
AGED ABOUT 29 YEARS
VINUT NILYA PLOT NO. 142/8
BIDDAPUR COLONY
KALABURGI DISTRICT-585 103.
IN APPL. NO-4255 OF 2022
160. KUM MAYA
D/O SHIVARAJ
AGED ABOUT 36 YEARS
H. NO. 7-3-59, SHAM NIVASA
BHEEM NAGAR
BIDAR-585 401.
IN APPL. NO-4256 OF 2022
161. SRI SONALI
D/O BHIMARAO KAMBAR
AGED ABOUT 24 YEARS
AT PSOT SARASAMBA
ALAND TALUK
KALABURGI DISTRICT-585 101.
IN APPL. NO-4257 OF 2022
162. SRI SATISH KUMAR
S/O KRISHNARAJ RAJAR
AGED ABOUT 27 YEARS
C/O VANADHURGA POST GOGI
TALUK SHAHAPUR DISTRICT
YADAGIR KARNATAKA-585 309.
IN APPL. NO-4258 OF 2022

163. SRI AMARANATH
S/O RAJAREDDY
AGED ABOUT 25 YEARS
H. NO. 16/86, FATHIMAPUR
CHITGUPPA BIDAR
(DISTRICT)-585 412.
IN APPL. NO-4259 OF 2022
164. SRI MAHANTESHA
S/O RAMALINGAPPA
AGED ABOUT 36 YEARS
115, NEAR MAJID GOUDUR
RAICHUR-584 139.
IN APPL. NO-4260 OF 2022
165. SRI RAJASHEKHAR
S/O SHIVAMURTHI
AGED ABOUT 28 YEARS
AT POST KARAJAGI
AFZALPUR TALUK
KALABURGI DISTRICT-585 318.
IN APPL. NO-4261 OF 2022
166. SRI ROOPA
D/O SHANKAR
AGED ABOUT 24 YEARS
ASHIHAL TANDA
RAICHUR PIN-584 125.
IN APPL. NO-4263 OF 2022
167. SRI KARTHIK
S/O SHANKAR
AGED ABOUT 26 YEARS
ASHIHAL TANDA
RAICHUR PIN-584 125
IN APPL. NO-4262 OF 2022
168. SRI MOHAMMAD AZARUDDIN
S/O MOHAMMAD HUSEN
AGED ABOUT 26 YEARS
NO.01 AT POST KOLKUNDA
SEDAM TALUK
KALABURGI DISTRICT-585 318.
IN APPL. NO-4264 OF 2022

169. SRI SHASHIDHAR
S/O DEVENDRAPPA
AGED ABOUT 24 YEARS
1/42, KOLI GALLI
DIGGON CHITTAPUR TALUK
KALABURGI-585 211.
IN APPL. NO-4266 OF 2022
170. SMT POOJA RANI
D/O BASAVARAJ
AGED ABOUT 26 YEARS
PLOT NO.23, BEHIND BANJARA SCHOOL
SHIVAJINAGAR
KALABURGI-585 104.
IN APPL. NO-4267 OF 2022
171. SMT REKHA
D/O VEERAYYA HIREMATH
AGED ABOUT 24 YEARS
AT POST KANMESHWAR
JEWARGI TALUK
KALABURGI DISTRICT-585 325.
IN APPL. NO-4268 OF 2022
172. SRI ANAND
S/O SHIVARAJ BHIMSE
AGED ABOUT 24 YEARS
NEAR NEW PANCHAYAT
SIDDESHWAR BHALKI TALUK
BIDAR DISTRICT-585 328
IN APPL. NO-4269 OG 2022
173. SRI ALLIFEER
S/O NARIRUDDEN
AGED ABOUT 35 YEARS
AT POST JULAMAGER
TALUK AND DISTRICT
RAICHUR PIN CODE-584 133
IN APPL. NO-4270 OF 2022
174. SRI THIPPANNA
S/O YALLAPPA
AGED ABOUT 40 YEARS
N.HOSUR (SIDDAGARCH COMP)
POST MALLAT

TALUK SIRWAR (MANVI)
DISTRICT RAICHUR PIN-584 129.
IN APPL. NO-4271 OF 2022

175. SRI KUMARA PALAGI
S/O HANUMAPPA
AGED ABOUT 41 YEARS
HOSAHALLI POST
BILASANUR, TALUK HARIHAR
DISTRICT DAVANAGERE-577 516.
IN APPL. NO-4274 OF 2022
176. SRI BASAVARAJ ASANGI
S/O APPASAB ASANGI
AGED ABOUT 28 YEARS
AP: SATTI, TALUK ATHANI DISTRICT
BELAGAVI-PIN 591 240.
IN APPL. NO-4275 OF 2022
177. SRI G.M. RAKESH
S/O MUNIVENKATAPPA
AGED ABOUT 29 YEARS
GADDEKANNUR VILLAGE
KASABA HOBLI, KOLAR-563 103.
IN APPL. NO-4279 OF 2022
178. SRI SURJEETH GOWDA .H.N
S/O NEELAKANTAIHAH .H.N
AGED ABOUT 28 YEARS
ADARSHA CONVENT ROAD
NES EXT. OPP. TO JNANDHARA SCHOOL
MALAVALLI TOWN, MANDYA -571 430.
IN APPL. NO-4280 OF 2022
179. SMT SRIDEVI .L
D/O LAKSHMAN
AGED ABOUT 38 YEARS
NO.53, 1ST MAIN ROAD
4TH A CROSS SRI ENCLAVE KEMPAPURA
CHIKKABANAVARA
BENGALURU-560 090.
IN APPL. NO-4281 OF 2022
180. SRI DATTU
S/O SOMALA CHAVAN

AGED ABOUT 27 YEARS
MADAKI TANDA
MADAKI POST
KAMALAPURA TALUK
KALABURGI-585 316.
IN APPL. NO-4282 OF 2022

181. SRI SHARANAYYA
S/O SIDDA MALLAYYA
AGED ABOUT 27 YEARS
KURUKUNDA, KURAKUNDA POST
SIDHANOOR TALUK
RAICHUR DISTRICT-584 128
IN APPL. NO-4284 OF 2022
182. SMT SARALA .R
D/O RAJAPPA
AGED ABOUT 25 YEARS
JANNAGHATTA VILLAGE AND POST
KOLAR TALUK AND DISTRICT-563 126.
IN APPL. NO-4285 OF 2022
183. SRI MOHAN KUMAR V
S/O VENKATAPPA .C.M
AGED ABOUT 26 YEARS
NAGANAYAKANAHALLI VILLAGE
SOMANAHALLI POST
BENGALURU SOUTH-560 082.
IN APPL. NO-4286 OF 2022
184. SMT MANASA .M.N
D/O NAGARJA .M.B
AGED ABOUT 25 YEARS
NO.46 GANAGATTE VILLAGE
NIMBALAGERE POST
KOTTUR TALUK
VIJAYANAGAR DISTRICT-583 136.
IN APPL. NO-4287 OF 2022
185. SMT THULASI .R
D/O RANGASWAMY
AGED ABOUT 35 YEARS
NO.244 VASAVI NILAYA
GOLAHALLI, ANJANAPURA POST
BENGALURU-560 062.
IN APPL. NO-4288 OF 2022

186. SMT SUSHMITHA .M.C
D/O CHOWDAPPA
AGED ABOUT 24 YEARS
MAVAHALLI VILLAGE AND POST
BANGARPET TALUK
KOLAR DISTRICT-563 162
IN APPL. NO-4289 OF 2022
187. SMT GREESHMA .J
D/O DR. K. JAGANNATH
AGED ABOUT 30 YEARS
NO.43, 5TH MAIN 7TH CROSS
SHAKAMBARI NAGAR, SARKKI
JP NAGAR 1ST PHASE
BENGALURU-560 078.
IN APPL. NO-4290 OF 2022
188. SMT BHAGAVVA DHAREPPA NAIK
D/O DHAREPPA NAIK
AGED ABOUT 33 YEARS
HOMBEGOWDANADODDI VILLAGE
NELAMAKANAHALLI POST
MALAVALLI TALUK
MANDYA-571 430.
IN APPL. NO-4291 OF 2022
189. SMT ANASUYA DEVI .T
D/O TIRUMALAIHAH
AGED ABOUT 36 YEARS
DEGANAHALLI VILLAGE
BUDHIHAL HOBLI
NELAMANGALA TALUK
BENGALURU RURAL-562 123.
IN APPL. NO-4292 OF 2022
190. SMT BADRUNNISHA
D/O ISMAIL .A.K
AGED ABOUT 25 YEARS
KOCHKATTE HOUSE, PEREBE POST
PUTTUR TALUK
DAKSHINA KANNADA
IN APPL. NO-4293 OF 2022

191. SRI RAGHAVENDRA PS
S/O SUBBARAYAPPA
AGED ABOUT 35 YEARS
LAKSHMIPURA VILLAGE
PULGAL POST, CHIKKABALLAPURA-563 124.
IN APPL. NO-4294 OF 2022
192. SRI VIDHYADARA .G
S/O GANGADHARAIH .K.V
AGED ABOUT 34 YEARS
KOTAGAL VILLAGE AND POST
CHINTAMANI TALUK
CHIKKABALLAPURA-563 125.
IN APPL. NO-4295 OF 2022
193. SRI MADHUKIRAN .C.M
S/O MANJUNATH .B
AGED ABOUT 25 YEARS
HAGARIBOMMANAHALLI
VIJAYANAGAR-583 212.
IN APPL. NO-4296 OF 2022
194. SRI VENKATESH .B.S
S/O SHANKARE GOWDA
AGED ABOUT 40 YEARS
BELAVADI VILLAGE AND POST
CHIKKAMAGALURU TALUK AND DISTRICT
IN APPL. NO-4297 OF 2022
195. SRI VIKRAM REDDY .K.S
S/O SRINIVAS REDDY .K.S
AGED ABOUT 26 YEARS
LAKSHMIPURA VILLAGE
D PALYA HOBLI, GOWRIBIDANUR TALUK
CHIKKABALLAPUR DISTRICT
IN APPL. NO-4298 OF 2022
196. SRI ARATHI .G
D/O GOVINDAPPA
AGED ABOUT 27 YEARS
BHANDARAHALLI VILLAGE
HANUMANAHALLI POST
MULABAGILU TALUK
KOLAR-563 131.
IN APPL. NO-4299 OF 2022

197. KUM AMREEN TAJ
D/O SYED BASHEER
AGED ABOUT 25 YEARS
KAIWARA CHINTAMANI TALUK
CHIKKABALLAPUR-560 077.
IN APPL. NO-4300 OF 2022
198. SRI CHANDRAPPA .S.S
S/O SIDRAMAPPA .S.N
AGED ABOUT 37 YEARS
SHIVANI VILLAGE AND POST
AJJAMPURA TALUK
CHIKKAMAGALUR-577 549.
IN APPL. NO-4301 OF 2022
199. KUM ARPITA .D
D/O DASAPPA
AGED ABOUT 28 YEARS
BHEEMANAHALLI
H.D. KOTE TALUK
MYSURU-571 114.
IN APPL. NO-4302 OF 2022
200. KUM NAVEEN KUMAR .A.E
S/O EREGOWDA
AGED ABOUT 31 YEARS
ANNAHALLIDODDI
KOOLAGERE POST
MADDUR TALUK
MANDYA-571 428.
IN APPL. NO-4303 OF 2022
201. SRI CHARAN .S
S/O SHIVABASAPPA
AGED ABOUT 31 YEARS
NADUKALAMOLE
KEMPAPURA POST CHAMARAJNAGAR
TALUK AND DISTRICT-571 115
IN APPL. NO-4304 OF 2022
202. SRI BASAVARAJU .S
S/O SHIVALINGA
AGED ABOUT 28 YEARS
SAMAKALLI VILLAGE

BRAMHADEVANAHALLI POST
NAGAMANGALA TALUK
MANDYA-571 432.
IN APPL. NO-4305 OF 2022.

203. KUM ANNAPURNESHWARI .H.R
D/O RAJU .H.R
AGED ABOUT 32 YEARS
CHIKKANAHALLI
KALLAMBALLA HOBLI SIRA TALUK
TUMKUR-572 125.
IN APPL. NO-4306 OF 2022
204. SRI MANJUNATH .V
S/O VENKATESULU
AGED ABOUT 32 YEARS
TN KOTE, KOTHUR POST
PAVAGADA TALUK
TUMKUR-572 116.
IN APPL. NO-4307 OF 2022
205. SRI GOOLLALAPPA GADAGI
S/O YAMANAPPA GADAGI
AGED ABOUT 27 YEARS
SINDAGI TALUK
VIJAYAPUR-586 128.
IN APPL. NO-4308 OF 2022
206. SRI H. KARTHIK
S/O SHASHIDHAR
AGED ABOUT 29 YEARS
NO.9, TRILINGESHWAR NILAYA
SKANDAPURA LAYOUT
SANDUR TALUK
BELLARY-583 119.
IN APPL. NO-4309 OF 2022
207. KUM SHAMBHJAVI .G
D/O GOVIND RAJU
AGED ABOUT 24 YEARS
NO.83/16/1 2ND CROSS
SHESHDRI PURAM
BENGALURU-560 020.
IN APPL. NO-4310 OF 2022

208. SRI SOMALINGAPPA SHEVAGOND
S/O BASAPPA
AGED ABOUT 26 YEARS
GANI ARASI, NEDAGUNDHI TALUK
VIJAYAPURA-586 201.
IN APPL. NO-4311 OF 2022
209. SRI MOHAMMED SHIFAZ
S/O AKBAR
AGED ABOUT 26 YEARS
K S RAO NAGAR
KARNAD MULKY
DAKSHINA KANNADA-575 001.
IN APPL. NO-4315 OF 2022
210. SRI PRAMOD GOWDA .J.H
S/O JAGADEESH GOWDA
AGED ABOUT 24 YEARS
MALLAPURA HAVERI TALUK
AND DISTRICT-581 110.
IN APPL. NO-4317 OF 2022
211. SRI GEETA POJERI
D/O IRAPPA PUJARI
AGED ABOUT 27 YEARS
WADERHATTI VILLAGE AND POST
GOKAK TALUK
BELAGAVI-591 224.
IN APPL. NO-4318 OF 2022
212. SRI RAVIKUMAR C. TAMBRAGUNDI
S/O CHANDRASHEKAR
AGED ABOUT 26 YEARS
KALAKERI VILLAGE AND POST
MUNDARGI TALUK
GADAG-582 118.
IN APPL. NO-4319 OF 2022
213. SRI ARSHAD SURAJ SANTI
S/O SURAJ SANTI
AGED ABOUT 24 YEARS
TERADAL, RABAKAVI
BANAHAATTI TALUK
BAGALKOTE-587 311.
IN APPL. NO-4320 OF 2022

214. SRI MANJUNATH TELI
S/O HAMUMANATH TELI
AGED ABOUT 25 YEARS
TERADAL RABAKAVI
BANAHATTI TALUK
BAGALKOTE-587 311
IN APPL. NO-4321 OF 2022
215. SRI MANJUNATH GUGAD
S/O SHIVALINGAPPA CHENNAPPA GUGAD
AGED ABOUT 24 YEARS
TERADAL, RABAKAVI
BANAHATTI TALUK
BAGALKOTE-587 311.
IN APPL. NO-4322 OF 2022
216. SRI SAVITRI JADI
D/O JADI DESAI
AGED ABOUT 27 YEARS
PETH ONI, SHALAVADI VILLAGE
AND POST ANNIGERI TALUK
DHARWAD-582 208.
IN APPL. NO-4323 OF 2022
217. SRI ADIVEPPA SIDDAPUR
S/O SHRIMANTH
AGED ABOUT 29 YEARS
BELAGALI, MUDHOL TALUK
BAGALAKOTE-587 113.
IN APPL. NO-4324 OF 2022
218. SRI PARASURAM Y. YADAHALLI
S/O YALAPPA
AGED ABOUT 27 YEARS
KOVALLI VILLAGE, KUNDARAGI POST
BILAGI TALUK
BAGALAKOTE-587 116.
IN APPL. NO-4325 OF 2022
219. KUM DEEPA HIREMATH
D/O SOMASHEKAR HIREMATH
AGED ABOUT 26 YEARS
SOMAVARAPETE, BANAHATTI TALUK
BAGALKOTE-587 311.
IN APPL. NO-4326 OF 2022

220. KUM JYOTHI T. PUJARI
D/O TUKARAM PUJARI
AGED ABOUT 24 YEARS
SHIVANUR VILLAGE AND POST
AHANI TALUK
BALAGAVI-591 232.
IN APPL. NO-4327 OF 2022
221. SMT RANGAMMA YADAV
D/O BHIMAPPA
AGED ABOUT 33 YEARS
MARCHATHAL VILLAGE POST
RAICHUR TALUK AND
DISTRICT-584 104.
IN APPL. NO-4328 OF 2022
222. SRI ILIYAS PATHAN
S/O SALIM PATHAN
AGED ABOUT 25 YEARS
NOORANI NAGR, INDI TALUK
VIJAYAPURA-586 209.
IN APPL. NO-4329 OF 2022
223. SRI SHARANA BASAPPA
S/O MALLAPPA
AGED ABOUT 34 YEARS
MARAGUTTI VILLAGE AND POST
KAMALAPURA TALUK
KALABURGI-585 313.
IN APPL. NO-4330 OF 2022
224. SMT NAGAMMA
D/O CHANNAPPA
AGED ABOUT 33 YEARS
GUNDAHALLI POST
JAKANAPALLI, SEDAM TALUK
KALABURGI DISTRICT-585 318.
IN APPL. NO-4331 OF 2022
225. SRI CHANDRAKANTH
S/O SHIVANAND
AGED ABOUT 29 YEARS
KOHINOOR BASAVAKALYANA TALUK
BIDAR DISTRICT-585 419.
IN APPL. NO-4332 OF 2022

226. SRI SACHIN KUMAR
S/O SURYAKANTH
AGED ABOUT 27 YEARS
H NO.12 DHANU BLOCK KSRP COLONY
TAJSULTANPUR
KALABURGI DISTRICT-585 104.
IN APPL. NO-4333 OF 2022
227. SRI MANJUNATH
S/O HOSAGEREPPA
AGED ABOUT 27 YEARS
AT MALKAPUR, SINDANUR
TALUK RAICHUR-584 128.
IN APPL. NO-4334 OF 2022
228. SRI CHARAN RAJ
S/O SABANNA
AGED ABOUT 26 YEARS
AMARAPATHI VILLAGE
JENEKAL POST
MANVI TALUK, RAICHUR
IN APPL. NO-4335 OF 2022
229. KUM SUBHADRA
D/O HANUMANTARAYA
AGED ABOUT 31 YEARS
NEAR KANAKADAS CHOWK JEWARGI
KALBARGI-585 310.
IN APPL. NO-4336 OF 2022
230. KUM PREMILA BARAGALE
D/O BHIMASHANKAR
AGED ABOUT 24 YEARS
AT POST HOSUR
AFZALPUR TALUK
KALABURGI DISTRICT-585 301.
IN APPL. NO-4337 OF 2022
231. KUM VAHEEDA BEGAUM DULLA
D/O DIWANASAB MULLA
AGED ABOUT 24 YEARS
NO. 17 LAKKANNAVAR ONI RAYAPUR
DHARWAD-580 009.
IN APPL. NO-4338 OF 2022

232. SRI AJEET MANOHAR ASODE
S/O MANOHAR
AGED ABOUT 40 YEARS
GAVANAL VILLAGE, KAMATNUR POST
HUKKERI TALUK
BELAGAVI-591 340.
IN APPL. NO-4278 OF 2022
233. SRI HUSENBI NADAF
S/O ALLABHAKSH
AGED ABOUT 28 YEARS
AT HALEMANNANGI
KUNIMELLIHALLI
SAVANUR HAVERI-581 202.
IN APPL. NO-4339 OF 2022
234. SRI KANTARAJ S. ANGDI
S/O SURESHAPPA ANGADI
AGED ABOUT 28 YEARS
BILLAHALLI, RANIBENNUR
HAVERI-581 208.
IN APPL. NO-4340 OF 2022
235. KUM PUTTAMMA .K
D/O KEMPANAYAKA
AGED ABOUT 33 YEARS
KOLAGALA VILLAGE AND POST
H D KOTE TALUK
MYSURU DISTRICT-571 125.
IN APPL. NO-4341 OF 2022
236. KUM SUMA .M
D/O MAHADEVU
AGED ABOUT 33 YEARS
NO. KALYANA MANTAPA ROAD
KYATHAMARANAHALLI
MYSURU-570 019.
IN APPL. NO-4342 OF 2022
237. KUM GANAVI .B.M
D/O MADAPPA .B.A
AGED ABOUT 29 YEARS
NEAR HIGH SCHOOL
SIDDAPUR POST VIRAJPET TALUK

KODAGU-571 253.
IN APPL. NO-4343 OF 2022

238. KUM KAVYSHREE .B
D/O BASAVARAJU .R
AGED ABOUT 27 YEARS
SANTHE PETE, MEDAR BLOCK
KOLLEGAL TALUK
CHAMARAJANAGAR-571 440.
IN APPL. NO-4344 OF 2022
239. SMT TARA .K.M
W/O KUMARA .B.S
AGED ABOUT 31 YEARS
NO. 157 A BLOCK, 6TH CROSS
POLICE QUARTERS JYOTHI NAGARA
MYSURU-570 019.
IN APPL. NO-4345 OF 2022
240. KUM DIVYASHREE .S
D/O SIDDALINGAIAH
AGED ABOUT 33 YEARS
SIDDAIHNAHUNDI VILLAGE
HAMPAPURA POST, H D KOTE TALUK
MYSURU DISTRICT, PIN CODE-571 125.
IN APPL. NO-4346 OF 2022
241. SRI LIKHITH .S
S/O SHIVASWAMY .M.J
AGED ABOUT 27 YEARS
NO 93, 2ND MAIN ROAD
A1 BLOCK 3RD STAGE
VIJAYANAGAR, BENGALURU
IN APPL. NO-4347 OF 2022
242. SRI SOMESH M. SOSALE
S/O S. MAHADEVASWAMY
AGED ABOUT 33 YEARS
HALE SOSALE POST
T. NARASIPURA, MYSURU-571 120.
IN APPL. NO-4348 OF 2022
243. SRI RAJASHREE AIHOLE
S/O SADASHIVA AIHOLE
AGED ABOUT 23 YEARS

TALUK ATHANI
DISTRICT BELAGAVI
POST OFFICE ABBIHAI
PIN-591 304.
IN APPL. NO-4349 OF 2022

244. SRI RAKESH .S.K
S/O KRISHNAPPA .S.G
AGED ABOUT 27 YEARS
SHIVANAPURA VILLAGE AND POST
DASANAPURA HOBLI
BENGALURU NORTH TALUK
BENGALURU URBAN
DISTRICT-562 162.
IN APPL. NO-4350 OF 2022
245. SRI MARUTI MUKKANNA KARABHARI
S/O MUKKANNA
AGED ABOUT 28 YEARS
AT CHIKKADOGALI
LT-2 POST HIREKODAGALI TALUK
IIKAL DISTRICT BAGALKOT
DISTRICT-PIN-587 154.
IN APPL. NO-4351 OF 2022
246. KUM SHILPA .P.V
D/O VENKATESH .V
AGED ABOUT 27 YEARS
PUTTAIAHNA AGRAHARA
SHYAKALADEVANAPURA POST
MADURE HOBLI
DODDABALLAPURA TALUK
BENGALURU RURAL-561 203.
IN APPL. NO-4352 OF 2022
247. SRI SANJAY .B.R
S/O RAJU .B.N
AGED ABOUT 25 YEARS
ANCHER STREET, ASHOK NAGR
BIRUR, CHIKKAMAGALURU-577 116.
IN APPL. NO-4354 OF 2022
248. SRI SANTOSH WADEYAR
S/O RAMACHANDRA WADEYAR
AGED ABOUT 33 YEARS

YABARATTI
TALUK RAIBAG DISTRICT
BELAGAVI-591 220.
IN APPL. NO-4355 OF 2022

249. SRI GIRISHA .P
S/O KALLAPPA .P
AGED ABOUT 29 YEARS
NAYAKAR ONI, DAMMUR POST
KURUGODU TALUK
BALLARI-583 155.
IN APPL. NO-4357 OF 2022

250. KUM NAMITHA .T.P
D/O PARAMESHWARAPPA .T
AGED ABOUT 30 YEARS
ADHGANTI VILLAGE
TADASANDHALLI, SHIKARIPURA TALUK
SHIVAMOGGA-577 201.
IN APPL. NO-4358 OF 2022

...PETITIONERS

(BY SHRI. SANTOSH S. NAGARALE, ADVOCATE)

AND:

1. THE STATE OF KARNATAKA
REP BY THE PRINCIPAL SECRETARY
DEPARTMENT OF INTERNAL ADMINISTRATION
(POLICE SERVICES-A)
VIDHANASOUDHA
DR. B.R. AMBEDKAR VEEDHI
BENGALURU-560 001.
2. THE DIRECTOR GENERAL OF POLICE
KARNATAKA STATE POLICE HEADQUARTERS
NO.2, NRUPATHUNGA ROAD
BANGALORE-560 001.
3. THE ADDL. DIRECTOR GENERAL OF POLICE
RECRUITMENT
CARLTON HOUSE, PALACE ROAD
BENGALURU-560 001.
4. CRIMINAL INVESTIGATION DEPARTMENT (CID)
REP BY DEPUTY INSPECTOR

GENERAL OF POLICE
CARLTON HOUSE
PALACE ROAD
BENGALURU-560 001.

...RESPONDENTS

(BY SHRI. K. SHASHIKIRAN SHETTY, A.G. A/W
SHRI. REUBEN JACOB, AAG AND
SHRI. VIKAS ROJIPURA, AGA)

THIS WRIT PETITION IS FILED UNDER ARTICLES 226 AND 227 OF THE CONSTITUTION OF INDIA PRAYING TO ISSUE A WRIT OF APPROPRIATE NATURE TO SET ASIDE THE TRIBUNAL ORDER IN A.No-4003, 4005, 4007, 4008/2022, A.No-4020/2022, A.No-4022-4032/2022 A.No-4034-35/2022, A.No-4037-4046, A.No-4048-49, A.No-4052-53/2022, A.No-4055-4063/2022, A.No-4065-4085/2022, A.No-4087-4105/2022, A.No-4111-4160/2022, A.No-4187-4210/2022, A.No-4239-4243/2022, A.No-4245-4264/2022, A.No-4266-4271/2022, A.No-4274-75/2022, A.No-4278-4282/2022, A.No-4284-4311/2022, A.No-4315/2022, A.No-4317-4358/2022 DATED 14.12.2022 VIDE ANNEXURE-A AND ETC.

THESE WRIT PETITIONS, HAVING BEEN HEARD AND RESERVED FOR ORDERS ON 26.10.2023, COMING ON FOR PRONOUNCEMENT OF ORDERS THIS DAY, **P.S. DINESH KUMAR, J.**, PRONOUNCED THE FOLLOWING:-

ORDER

Writ Petitions No.15873/2022, 15929/2022, 16127/2022, 16203/2022, 19603/2022, 4377/2023 arise out of common order dated 19.07.2022 and writ petitions No.1960/2023 and 1993/2023 arise out of common order dated 14.12.2022 passed by the KSAT¹. As the prayers in these writ petitions are similar, they are heard simultaneously and disposed of by this common order.

¹ Karnataka State Administrative Tribunal

2. Brief facts of the case are, on 21.01.2021, the Police Department called for recruitment for the post of 'Police Sub-Inspector (Civil)' in the State of Karnataka.

3. The selection procedure is carried out in two parts. Firstly, a physical test and secondly, a written test. The candidates who pass the physical test shall be eligible to take up the written examination consisting of a descriptive paper and an objective type paper.

4. On 03.10.2021, the written examination was conducted in 92 centres across Karnataka. Based on Provisional Selection List published on 19.01.2022, the candidates were called for verification of documents and medical test.

5. Certain complaints were received alleging malpractice in the written examination in Kalaburagi centre and particularly against one of the candidates namely, Veeresh Chandrashekhar. Accordingly, FIR No. 48/2022 was registered in Chowk Police Station, Kalaburagi against the said

candidate for offences punishable under Section 120B, 465, 468, 471, 420 r/w. Section 34 IPC. The Home Minister of Karnataka directed the DG & IG² to entrust the enquiry to the CID³.

6. An investigating team consisting of 19 members was formed to enquire into the allegations of malpractice. All the 545 selected candidates were called upon by the CID to submit carbon-copies of their OMR⁴ answer sheets. After investigation, the State Government vide order dated 29.04.2022 have ordered that fresh written examinations shall be conducted for all the candidates, who had earlier appeared. Feeling aggrieved by the said order, petitioners approached the KSAT and the KSAT has dismissed their applications holding that there was a 'systemic failure' of the recruitment process.

² Director General and Inspector General

³ Crime Investigation Department

⁴ Optical Mark Recognition

7. Heard Shri. P.S.Rajagopal, learned Senior Advocate for the petitioners in W.P. No.15929/2022; Shri. K.N. Phanindra, learned Senior Advocate for the petitioner in W.P.No.19603/2022; Shri. D.R. Ravishankar, learned Senior Advocate for the petitioners in W.P. No. 16127/2022; Shri. Santosh Nagarale, learned Advocate for the petitioners in W.P. Nos.15873/2022, 1993/2023 and 4377/2023; Shri. Shashi Kiran Shetty, learned Advocate General for the State and Shri. Reuben Jacob, learned Senior Advocate for the KPSC.

8. At the outset, we may record that the sum and substance of petitioners' argument and the prayer urged is to direct the State Government to segregate the cases of those involved in the malpractice and complete the recruitment process in respect of other candidates.

9. Shri. Rajagopal, for the petitioners, praying to allow the writ petition, submitted that:

- out of 545 selected candidates, only 53 candidates have been named in the charge sheet.

Out of them, 52 candidates have been debarred vide Order dated 20.07.2023. There are no allegations against the remaining candidates;

- in similar circumstances, the State Government have validated the appointments of untainted candidates of Gazetted Probationers of 2011 batch by promulgating Karnataka Civil Services (Validation of Selection and Appointment of 2011 batch, Gazetted Probationers) Act, 2022. The case on hand is similar to that of Gazetted Probationers of 2011. Hence, the untainted candidates in this case need to be protected by segregating their cases and completing the selection process;
- there is no material to show that any effort was made by the State Government to segregate the tainted and untainted candidates;
- the Investigating Team consists of seven constables who had also appeared for the written examination but failed. Hence, the investigation is

not fair as those constables have conflict of interest.

10. Shri. Rajagopal also submitted that the petitioners shall file an affidavit undertaking to vacate the post if they are found guilty.

11. Shri. Ravishankar, for the petitioners, praying to allow this petition, submitted that:

- Government Order is purely based on the preliminary observations. There is no definite finding of fact recorded by any authority or Court holding that petitioners, whom he is representing are tainted;
- it is settled by various authorities of the Apex Court that efforts must be made for segregation of tainted cases. The Government Order does not disclose as to how many candidates are tainted and why segregation is not possible;
- all 92 examination centres were under surveillances of CCTVs. Therefore, it was not

difficult for the State Government to examine the cases in all centres and to segregate the candidates involved in malpractice;

- as per the directions of the State Government, the selected 545 candidates have produced their OMR answer sheets. The same have been examined by the authorities. In addition, the Investigating Team had called the candidates and examined their competence by posing oral questions. The Investigating Authority has charge sheeted only 53 candidates. Therefore, penalising the other candidates is unjust and arbitrary;
- in para 6 and 9 of the statement of objections filed by the State Government, it is admitted that CID requires time to establish the widespread malpractice. However, the State Government, without waiting for the completion of a comprehensive enquiry have hurriedly passed the impugned Government Order.

12. Shri. Phanindra, for some of the petitioners, submitted that as charge sheet is filed only against 53 candidates, the recruitment process can be completed with regard to the remaining 492 candidates, subject to further investigation, if any.

13. Shri. Nagarale, for some of the petitioners, submitted that the Government Order is bereft of any cogent reasons and hence not sustainable. The State Government have not contended before the KSAT that segregation is impossible. Admittedly, the Charge sheet is filed only against 53 candidates, therefore, conducting the written examination afresh is arbitrary and bad in law.

14. Shri. Shashi Kiran Shetty, learned Advocate General for the State, supporting the impugned Government Order to conduct fresh written examination, contended that:

- the malpractice has taken place in two ways. Firstly by marking the OMR sheets by obtaining the answers from an outside source using Bluetooth devices.

Secondly by tampering the OMR answer sheets after the examination;

- the OMR answer sheets tampering has been done at two levels. First at the level of examination centres after handing over the OMR answer sheets to the invigilators. Second at the recruitment headquarters i.e., in the Office of the Head of the Recruitment Cell (ADGP), where the OMR answer sheets were kept in safe custody;
- in the facts of this case, segregation of tainted and untainted candidates is not possible;
- one of the accused persons is the ADGP, Recruitment. He was arrested during the course of investigation and he had remained in jail for some time. The Head of the Recruitment himself being one of the prime accused, the tampering/manipulation of OMR answer sheets having taken place in his office, the confidence of general public in the recruitment process has completely eroded;

- out of 146 petitioners herein, 25 are from those centres wherein the malpractices have taken place and some of the candidates have been arrested. Out of the 92 centres, malpractices have certainly taken place in 20 centres. It is also possible that malpractices have been taken place in other centres also. In all, 110 persons have been arrested, out of whom 53 are selected candidates;
- the malpractices in selection have taken place in connivance with the candidates, staff on duty in the examination centres, staff in the Recruitment Cell, retired and servicing Police personnel of various ranks, private individuals and middle men;
- therefore, the process having been tainted in its entirety cannot be ruled out. Consequently, the State Government have rightly cancelled the examination results and ordered for conducting fresh examination.

15. With the above submissions, he prayed for the dismissal of the writ petitions.

16. We have carefully considered the rival contentions and perused the records. We have also perused the records of investigation produced by the State Government.

17. In light of the facts and circumstances of this case; and the submissions made on both the sides, following points arise for our consideration:

- (i) *Whether segregation of tainted and untainted candidates is possible?*
- (ii) *Whether the Government order dated 29.04.2022 passed by the State Government calls for any interference?*
- (iii) *Whether the impugned orders passed by the KSAT calls for any interference?*

Re. point No.(i):

18. Undisputed facts of the case are, for recruitment for the posts of 'Police Sub-Inspector (Civil)' a written examination was conducted in 92 centres across the State. A Provisional Select List of 545 candidates was issued. Later, certain complaints were received alleging malpractices in the

written examination in Kalaburagi and other centres; and an FIR was registered. Based on the said complaints, an enquiry was conducted by the CID. The enquiry report revealed that malpractices had taken place in various centres. The State Government vide order dated 29.04.2022 cancelled the results of written examination of both descriptive and objective papers and ordered for re-examination of both papers.

19. Petitioners' names are found in the Provisional Select List. Their specific case is that the investigation team has charge sheeted only 53 candidates. Therefore, penalising the untainted candidates is arbitrary and unjust. The State Government have passed the order directing re-examination hurriedly, without properly examining whether segregation was possible.

20. It is averred by the Petitioners in Writ Petition No. 16127/2022 that the allegation is with regard to OMR answer sheets tampering and use of Bluetooth devices which has been conclusively investigated. It is also not the stand of other petitioners that there was no malpractice at all. As noted

hereinabove, petitioners' main ground and prayer is to segregate the tainted and untainted candidates.

21. Learned Advocates for petitioners have relied upon few authorities of the Apex Court in support of their main contention that segregation was imperative.

22. On the other hand, State Government's specific stand is that the Head of the Recruitment Wing, who is an Officer of the rank of ADGP, is one of the accused in malpractices. According to the Government, Bluetooth devices were used by the candidates in several centres and OMR answer sheets were tampered at the examination centre as well as the strong room under the control of ADGP. As many as 53 candidates, the ADGP and 51 others were arrested. Out of them, 18 persons are police officials. Remaining are recruitment officials, Reserve Sub-inspector, Head constables and other staff members.

23. It was urged by the learned Advocate General that the segregation is impossible because, the mode of malpractice is multi-dimensional, such as use of sophisticated electronic devices and physical tampering at various levels. Further, public trust has eroded as the allegation is against the Head of Recruitment Wing and his staff involved in the recruitment process. Hence, continuing and completing the selection process as suggested by the petitioners is wholly unsafe. Admittedly, the selection is for the disciplined uniformed Police Service who will be entrusted with Law and Order, Crime detection, security etc. Therefore, even if segregation may be remotely possible, the same is not worthy of consideration.

24. Before proceeding further, it is necessary to describe the examination process and also the nature of the allegations which formed the basis for the cancellation of the written examination.

25. Nearly 54,000 candidates have appeared for the written exam on 03.10.2021 held in 92 centres across the State. On the same day, candidates appeared for both descriptive and objective papers. The descriptive paper is for 50 marks and the objective paper is for 150 marks. The time allotted for each paper is 1 hour 30 minutes. The objective paper consists of 100 MCQs⁵ for 1.5 marks each and the answers are marked in the OMR sheet.

26. It is mainly alleged that malpractices have taken place in two ways. Firstly, tampering of the OMR answer sheets and secondly, usage of Bluetooth devices in the examination hall. We shall deal with both the methods separately:

i. Tampering of OMR answer sheets

27. In the objective type paper, the candidates have to mark their answers in the OMR sheet provided to them by the invigilator. The OMR sheet is a specially designed paper that contains bubbles or boxes that can be filled in by a candidate

⁵ Multiple Choice Questions

using a pen or pencil. OMR sheets are designed to be read by an OMR scanner or reader, which can quickly and accurately recognize the marked responses. A carbon copy is attached with every OMR sheet and the candidate is permitted to carry it after the examination.

28. According to the learned Advocate General, after completion of the written examination, in some cases, the OMR answer sheets have been tampered at the centres. Once the OMR answer sheets reached the head quarter, they were kept in the strong room in the Office of Head of Recruitment Cell (ADGP) and they were tampered while they were under the control of the ADGP. The FSL⁶ report dated 22-04-2022, reveals that five OMR sheets of candidates selected from Jnana Jyothi English Medium School, Kalaburagi were tampered. Out of them, four candidates were arrested and one candidate evaded arrest. The FSL report dated 28.04.2022, reveals that 22 OMR answer Sheets of the candidates in the select list from Bangalore Examination Centres were

⁶ Forensic Science Laboratory

tampered. These investigation reports *prima facie suggest* that there was tampering.

29. Admittedly, a very senior IPS Officer in the rank of ADGP was the Head of Recruitment Wing. He has been arrested. This clearly indicates that the investigating authority had found *prima facie* material against the ADGP's culpability.

30. It was submitted by Shri. Rajagopal that petitioners were prepared for appropriate action including removal, in case they were found guilty of any malpractice; and they were ready to file an affidavit in this Court to that effect. We are not persuaded to accept the said plea because the allegations of malpractice are very grave in nature which include involvement of the Head of the Recruitment Wing, tampering of OMR answer sheets at different levels. The learned Advocate General is right in his submission that trust and confidence upon the Police by the general public is also of paramount importance.

ii. Usage of Bluetooth devices in the examination hall

31. It is alleged that during the course of investigation, it was found that the candidates have used Bluetooth devices in the examination hall and some of them were also arrested.

32. Generally, using a Bluetooth device in an examination hall would typically involve coordinated effort between the candidate writing the exam and an external party assisting with the transmission of information. The candidate and the external party have to plan a strategy in advance, for effective transmission of right answers to the candidate. Once the examination begins, the candidate discreetly activates the Bluetooth device and pairs it with a smart phone placed outside the examination hall.

33. It is relevant to note that, in the instant case, the objective paper consists of 100 questions for 1.5 marks each. The time allotted to finish the examination is 1 hour 30 minutes, that means, a candidate would get less than one minute to answer a question. Therefore, unless the external party had the question paper in his hand, in advance,

it is not possible to search the correct answer and convey to the candidate within the stipulated time. This leads to an irresistible inference that the person conveying the answers through a smart phone and Bluetooth had access to the question paper in advance to relay the answer to the candidate through the Bluetooth device.

34. This leads to a further inference that either the candidates were given early access to the question paper or the question paper was leaked before the examination. Otherwise, it is highly improbable that the external party could relay the answers within time. It is also highly probable that such leaked question paper may have been circulated widely. In such a situation, it is difficult to record a specific finding whether the candidates had early access or the question paper was leaked. But in any event, it is not in dispute that a scam has taken place with the involvement of several persons including an ADGP.

35. In support of their contention that the State Government should make an effort to segregate the tainted and untainted candidates, learned Advocates for the petitioners have mainly placed reliance on the following authorities:

(i) *East Coast Railway & Another Vs. Mahadev Appa Rao & Others*⁷:

In that case, typewriting examination conducted for the post of Chief Typists in the Department of East Coast Railway was cancelled based on the allegation that the typewriters provided were defective. The cancellation order was quashed by the High Court and affirmed by the Apex Court on the ground that the cancellation order was not supported by any reasons and it was arbitrary. The decision in *East Coast Railways* would not be of any aid to petitioners in the instant case for more than one reason:

- firstly because, the allegation therein, was regarding defective typewriters and not malapractice, whereas in the instant case, there are allegation is widespread

⁷ (2010) 7 SCC 678

fraud committed by several persons including Recruitment Head, staff and the candidates;

- secondly because, in that case, there was no *prima facie* satisfaction about the correctness of the allegation, whereas, in the present case, the enquiry was entrusted with the CID and only upon *prima facie* satisfaction that there were malpractices, the State Government have passed the impugned order;
- thirdly because, in that case, no reasons were forthcoming in the cancellation order, whereas in the case on hand, the Government Order dated 29.04.2022, contains specific allegations with regard to the number of OMR answer sheets etc.

36. We may further record that in para 31 of *East Coast Railways*, the Apex Court has held that the question whether the competent authority ought to have conducted an enquiry or not before passing the cancellation order depends upon the facts and circumstances of each case. The Hon'ble Supreme Court of India has also held that after proper consideration, if

the competent authority comes to a conclusion that the earlier test suffered from infirmity, it shall be free to pass a fresh order cancelling the examination.

(ii) *Inderpreet Singh Kahlon Vs. State of Punjab*⁸:

Brief facts of that case are, one Shri Ravinderpal Singh Sidhu was the Chairman of the Punjab Public Service Commission between 1996 to 2002. Allegations were levelled against him that he had got large number of persons appointed for extraneous considerations including monetary consideration. Such appointments were said to have been made during the period 1998-2001. Raids were conducted in his house on more than one occasion. The result sheets of the nominated candidates were seized. Answer sheets of PCS (Executive Branch) were also seized. Orders of termination were passed on 23.5.2002. All the officers in the category of nominated executive officers were about to complete their period of probation. The services of the nominated candidates (Class I Officers) were terminated by orders *simpliciter* purported to be in terms of the Rules, i.e., by terminating the

⁸ (2006) 11 SCC 356

probation. This order was unsuccessfully challenged in the High Court. On appeal, the Apex Court set-aside the order of termination on the ground that unscrupulous candidates should not be allowed to damage the entire system in such a manner where innocent people also suffer great ignominy and stigma. The decision in *Indrapreet Singh Kahlon* will not be applicable to the case on hand for more than one reasons:

- firstly because, petitioners' case therein was that they had already served for 3 to 4 years, whereas, in the instant case, none of the petitioners have been appointed;
- secondly because, the allegation in that case was that the Head of the Civil Service Department had accepted bribe, whereas in the case on hand, the allegations are use of Bluetooth devices and tampering of OMR answer sheets.

iii. *A. A Claton Vs. Director of Education & Another*⁹:

Shri. Rajgopal placed reliance on para 5 of that judgment contending that at every stage in the selection process, certain rights are accrued in favour of the applicants. We may record that in *A.A. Claton*, involving the selection of teachers under Section 16-E of the UP Intermediate Education Act, 1921, there was no written examination or allegation of irregularities concerning examination.

iv. *Sachin Kumar Vs. Delhi Subordinate Service Selection Board (DSSSB) & Ors*¹⁰;

In that case, the Apex Court has also held in paragraph No. 35 that '*where a recourse to unfair means has taken place on a systemic scale, it may be difficult to segregate the tainted from the untainted participants in the process*'. In the case on hand, the reasons recorded hereinabove, show that unfair means has taken place in a systemic scale. Therefore, the decision in *Sachin Kumar* is misplaced.

⁹ (1983) 3 SCC 33

¹⁰ (2021) 4 SCC 631

37. For the reasons stated above, the authorities cited by the learned advocates for the petitioners do not lend any support to their cases.

38. In our considered opinion, in the instant case, the segregation of tainted and untainted candidates is not possible for following reasons:

- conveying the answers to the beneficiaries through Bluetooth device in the examination hall is impossible if the candidates or the external party did not have the access to the question paper and the 'version' of the question paper prior to the examination;
- the involvement of the ADGP who is the Head of Recruitment Wing, through whom OMR answer sheets were accessed and tampered erodes public trust and confidence;
- admittedly, 53 selected candidates have been charge sheeted and 52 out of them have been debarred. In view of our finding that conveying answers through Bluetooth device would have been impossible without leakage of questions, petitioners' prayer to complete

the selection process of untainted candidates is untenable because petitioners' results are also not free from suspicion. We say so because questions once leaked will reach different corners of the State in no time. The Police have investigated malpractices in respect of Kalaburagi centre. In our opinion, the probability of leakage of questions is almost certain because without knowing the questions earlier, the external party could not have conveyed answers within 90 minutes, particularly when transmission was only one way;

- the purity in conducting the examination is a *sine qua non* to build a robust, efficient and honest public service and particularly, the disciplined uniformed force like the Police.

39. For the reasons recorded hereinabove, we answer the point No. (i) in the ***negative***.

Re. point No.(ii):

40. Based on the enquiry conducted by the CID, the State Government vide order dated 29.04.2022 have cancelled the written examination held on 03.10.2019 and ordered re-examination.

41. The evaluation of academic achievement or the suitability of a candidate for public employment necessitates an examination process that adheres to principles of rationality. Rationality stands as a fundamental requirement within the realm of public administration. The decision to cancel an examination is an extreme step usually taken in the interest of maintaining the integrity of the examination process and to ensure absolute fairness to all the candidates both successful and unsuccessful.

42. The material papers in these writ petitions disclose that the genesis of this case is allegations of malpractice in the examination held in Jnana Jyothi English Medium School, Kalaburagi and tampering of the OMR answer sheets. The descriptive examination and OMR test were conducted on

03.10.2021. In all 54,103 candidates appeared in the examination throughout the State. A Provisional Select List of 545 candidates was announced by the State Government. An enquiry has been conducted by the CID. One of the modes of offence described in the charge sheet is 'use of Bluetooth'. As recorded hereinabove, the principal argument advanced on behalf of the petitioners is that OMR answer sheets of tainted and untainted candidates may be segregated.

43. If the case advanced by the State Government is to be accepted, malpractice has taken place by using Bluetooth. As noticed hereinabove, the communication is 'one way' while using the Bluetooth. The external party must dial the cell phone which is connected to a Bluetooth in possession of the candidate. Cell phones are not permitted in the examination hall. Therefore, a candidate can only receive the information in voice mode through the Bluetooth. For reasons recorded while answering point No. (i), we have held that unless the question paper was leaked much prior to commencement of the examination, it would not have been possible for the external

party to find out the correct answers for 100 questions and convey through the Bluetooth. On this premise, it is reasonable to infer that the question paper had leaked much prior to commencement of the examination. In that event, it is highly probable that the question paper may have leaked to several persons in different centres. We may record that in 2016, the Karnataka State Pre-University Board had conducted the examination in Chemistry paper thrice due to paper leakage for the Second PUC¹¹ students.

44. The theory of use of Bluetooth cannot be totally brushed aside and disbelieved at this stage because the said issue is subject matter of various criminal cases before the jurisdictional Criminal Courts. Unless a categorical finding is recorded to the effect that there was no malpractice by 'use of Bluetooth', the wisdom of the executive in cancelling the examinations cannot be found fault with. Further, if any finding is recorded with regard to 'use of Bluetooth' by this Court in these proceedings that would amount to pre-judging the issue involved in various criminal trials which exercise

¹¹ Pre-University

cannot be and should not be undertaken in proceedings under Article 226 of the Constitution of India.

45. If the contention urged by the petitioners was to be considered, the answer papers of tainted and untainted candidates ought to be segregated and appointment orders issued to the untainted candidates. Such an option would presuppose and dilute the charge of 'use of Bluetooth' levelled in the charge sheets filed before various criminal Courts. Then what was the best option available before the State Government? Having regard to the investigation report and the charge sheet filed before the Criminal Courts and the allegation of Head of Recruitment Cell being involved in the scam, in our considered view, the option exercised by the executive to cancel the examination and to order for re-examination is based on a sound reasoning and to maintain purity of examination.

46. We may also usefully note that in *Gohil Vishvaraj Hanubhai and Ors. Vs. State of Gujarat and Ors*¹², it is held as follows:

"21. Purity of the examination process - whether such examination process pertains to assessment of the academic accomplishment or suitability of candidates for employment under the State - is an unquestionable requirement of the rationality of any examination process. Rationality is an indispensable aspect of public administration under our Constitution. The authority of the State to take appropriate measures to maintain the purity of any examination process is unquestionable. It is too well settled a principle of law in light of the various earlier decisions of this Court that where there are allegations of the occurrence of large-scale malpractices in the course of the conduct of any examination process, the State or its instrumentalities are entitled to cancel the examination. This Court has on numerous occasions approved the action of the State or its instrumentalities to cancel examinations whenever such action is believed to be necessary on the basis of some reasonable material to indicate that the examination process is vitiated. They are also not obliged to seek proof of each and every fact which vitiated the examination process."

47. Therefore, we hold that the order passed by the State Government, in the facts and circumstances of this case

¹² (2017) 3 SCC 621 para 21

is just and appropriate and does not call for any interference.

Accordingly, we answer the point No. (ii) in the **negative**.

Re.Point No.(iii):

48. While dismissing the applications, the KSAT in order dated 19.07.2022 has recorded thus:

"30. The recruitment by the Selecting Authority has to be fair, transparent and accountable and needs to instill public confidence. When a recruitment process like the present one is under challenge, the Courts/Tribunal's should be discerning since the recruitment is for the Police Department and sanctity of selection to the public posts is of paramount importance. Thus where there is a systemic failure of the recruitment process and involvement of all, right from candidates to higher officials of the uniformed service, it would not be possible for the Government to make a distinction between the tainted and untainted. When several persons are involved and conspire to commit large scale malpractices in the process of selection, the decision taken by the government to cancel the written exam does not call for our interference as it was taken in the interest of high standards and integrity of the selection process."

49. For the reasons recorded hereinabove, we are at one with view taken by the KSAT and therefore, the impugned orders do not warrant any interference. Accordingly, point No. (iii) is answered in the **negative**.

50. Hence, the following:

ORDER

- (i) Writ Petitions are ***dismissed***;
- (ii) To ensure fair re-examination, the State Government shall entrust the process of re-examination to an independent agency without charging any fresh fee to the candidates.

No costs.

**Sd/-
JUDGE**

**Sd/-
JUDGE**